साथ थोड़ी रियायत होती चाहिए, अगर इटेंसनली उसका काम चेक काटने का नहीं है तो उसको रियायत दी जानी चाहिए, लेकिन अगर वह इटेंसनली है तो चाहे कितनी कड़ी सगा ग्राप हैं, उसका स्वागत है।

इन्हीं शब्दों के साथ माननीय उपा-ध्यक्ष जो, मैं श्रापका, बहुत श्राभार प्रकट करता हुँ । हुए हु कहन संगानी स्टब्स

THE VICE-CHAIRMAN (SHRI JACKESH DESAI): The discussion on his concludes. We shall resume this Bill after the discussion on the functioning of the Air India and the Indian Airlines.

## SHORT DURATION DISCUSSION

jone 🔓 gang Tool, 😘 🕏

## Functioning of Air India and Indian Airlines

भी शंकर सिंह ब घेला (गुजरात): मिस्टर बाइस चेयरमेन सर, मैं बड़े भारी हृदय से एमर-इंडिया और इंडियन एमर-लाइन्स के वार्यकरण के संबंध में कल्परालीन चर्चा को प्रारम्भ करता हु। मान्यवर, यह दोनों हमारी पब्लिक ग्रंडरटेकिंग्स जो है, अभी - ग्रभी दर्घटनात्रों से इन्होंने ग्रपनी फ्रेडिंबिल्टी लीस की है। सबसे पहले धाज हमारे देश में चाहे एग्ररट्रेवलर हो या कामन मेन हो, वह सोचता है इंडियन एग्ररल इन्स की उड़ान उसकी सही जगह पर ले जाएगी या नहीं? इस प्रकर एखर इंडिया और इंडियन एग्ररलाइन्स ने तामन मेन ब्या विश-वास खो दिया है। मैं चाहुंगा, माननीय मंत्री जी इसकी भी बात वहेंगे कि यह विश्वास कैसे पुनःस्थापन करेंगे, तो मुझे ग्रानन्द होगा।

मर, आज जो इंडियन एअरलाइन्स की अपनी हालत है, उसका जो ब्यवहार है, वह विदित है। कल ही अभी हमारे कैलाशपित मिश्र जी ने यहां आना था, 488 का रात को सवा आठ बजे एराइवल था, साढ़े सात बजे फोन किया गया और तब कहा गया कि फ्लाइट केंसिल है। इसी तरह महमदाबाद का टाइम चेंज हो

गयाथा, सुबह सात बजं फ्लाइट हो गई थी, उड़ने का दस बजे का पुराना टाइम था, टिविट में 10 बजे का लिखा भी गया था, पैसेंजर 10 बजे गया तो वहा गया कि फ्लाइट बांबे चली गई है। हमारी भी यही हालत है। यानी कि इसने सालों से मेरे द्वारा ट्रेवल करने के **दावजूद,** ज्**ब**िक मेरा टेलीफोन नंबर दर्ज करते है कंपलसरी, एक भी टेलीफोन इंडियन एम्रग्लाइन्स का नही मिला कि फ्लाइट लेट है या डिले है या कॅन्सिल है। तो विश्वसनीयता बांटने में बर्मुनिकेशन फोम एऋरलाइन्स समोरिटी टू पैसेजर, यह सबसे बड़ी बात है, आपर । रम्य निकेशन सबसे पहला होना चाहिए। कोई पैसें जर की कुम्पलेंट परमानेंट सोलव नही हुई है। यह हमारा इनके साथ कोझाडि-नेशन है दुर्घटनाध्रों में, पहले वायृद्त का एक दरवाजा खूल गया, तभी इंडियन एग्ररलाइन्स के ग्राफीसर्स के दिमाग का दरवाजा खुलना च हिए था, जबनि वायु-द्त को तब इम सबने यमद्त वहा. 🕰 (व्यवधान)...

SHRI VISHVJIT P. SINGH (Maharashtra): The discussion is on the functioning of Air India and Indian Airlines.

श्री शंकर सिंह व घेला: इंडियन एमर-लाइन्स भ्रीर एमर-इंडिया दोनों का इसमें है, तो वायुद्त का सम्बद्ध का

श्री विश्वजीत पृथ्वीजित सिंह: वायुदूत का नहीं ...

SHRI SHANKER SINH VAGHELA: It does not make any difference for a passenger. Especially in your case, whether it is a helicopter Vayudoot or aeroplane, come down, with your heavy weight. तबसे इनके दिमाग के दरवाजे खलने चाहिए थे । उसके बाद पवन हंस का वैष्णो देवी वाला एक्सीडेंट हम्रा । उसके बाद भ्रक्ट्बर की 19 तारोख को म्रहमदा-बाद वाली दुर्घटना हुई ग्रीर ग्रसम में गौहाटी वाली वायुद्त की प्रकस्मात हुई जिसने दुनिया का ध्यान दुर्घटना भाकर्षित किया । भ्राप सन् 70 से भगर

323

387

[भी मंतर सिंह वामेला]

क्षें तो इंडियन एम्रन्लाइन्स की दुर्घट-नाम्रों में 500 से ज्यादा लोगमर गए बाप मंत्रीजो हैं, इसलिए मैं श्रापसे यह प्रथन करना चाहता हूं, भाप सन् 70 से ही बीजिए उसके पहले मत जाइए सन 70 के बाद जितनी भी दुर्घटनाएं हुई उनमें किसके प्रति भ्रापने क्या एक्शन लिगा। श्राखिर कोई-न-कोई तो जिम्मेदार होंगे ही तो उन जिम्मेदार लोगों के प्रति श्रापने स्या कार्यवाही की । इन दुर्घटनाम्री का रिपीटीशन ने हो इसके लिए खापने क्या छपाय किए। मैं समझता हं कि 19 वाली दुर्बंटना माखिरी होनी चाहिए मी, लेकिन 29 तारीख को एग्रर बस का हाय-ब्रोलिक सिस्टम फैल हो जाने से पहिए श्रंदर चले गए। उसके बाद मद्रास में सिगापुर वाली एझर बस को क्या हो गया ? ऐसे ही बीच में राजकोट-अहमदाबाद वाली भावनगर में क्यों बुप की गयी ? मैं नहीं मानता कि 19 तारीख की जबदैस्त ग्रग्नस्मात दुर्घटना होने के बाद ग्रापने कुछ सीखा है ? ग्रार धीखा है, तो इस एश्योरेंस से में सहमत नहीं हंकि भाषयह करेंगे, वह करेंगे मैश्रापसे एक ही विश्वास मांगता है कि ऐसी दुर्घटना भव नहीं होगी। ऐसी दुर्वटना हमारी कमजोरी सेनहीं होगी। धगर भाप इतना श्राश्वासन देंगे तो मैं भापका श्राभारो होऊंगा ।

उपसभारयज्ञ महोदय, इतनो दुर्घटनाम्रो के बाद भी हमारे लोग देवलिंग करते हैं। यह तो उनके भगवान भीर भाग्य में भरोसा रखने ग्रीर धार्मिक वृत्ति व ले लीग हैं। वे जब एम्रर ऋष्ट में बैठते हैतो भगवान ग्रीर खुदा को याद करते हैं भौर उनके हायों सेमाला चलनेलगती है। पता नहीं जहां जाना है वहां ये पहुंचाएंगे या नहीं । प्रब 21वीं सदी में चाना है तो वाया एम्रर ही जाना है। पैसेंजर्स भी बढ़ेंगे श्राप ट्राफिक को कंट्रोल <del>करने को बात मत कोजिए। यह तो</del> ष्टीन है, नेच्रल ग्रोथ है। इस नेच्रल प्रोच वाले ट्रांफिक को पहुंचाने के लिए आप हे प स क्या सुविधा है। दो सी हवाई जहाजों की जगह आप 45-50

हवाई जहाजी से काम चला रहे हैं और वे भी सन् 70 के बाद पर्येज किए हुए हैं। यह बदनाम बोईन 737 जो कि 15 साल से ऊपर के इंडियन एमरलाइंस के एमरकापट्स हैं, इन्हें भाव स्क्रेप कर डालिए। एक इंसान की जान सेइनकी कीमत ज्यादा नहीं होनी चाहिए। माप 2700 पलाइट श्रावसं का जो हिसाब है स्रो मेंटेन कीजिए। यह हमारी संसदीय कमेटो रिकमंड करतो है यह 113 वाला ह्याई जहाज जोकि प्रहमदाबाद में गिर गया; 18 साल पुरानाथा। यह 42 हजार घंटे की क्लाइट किये हये था और एक साल मैं 3 हजार का रिकार्ड था। ऐसापुमर मेंटेनेस है, इसे ग्राप ठीक कर सकते हैं । ग्राप दुर्घटनाग्नों को रोक सकते हैं। इसके लिये ग्राप तीन एम की कंट्रोल में करें - एक मशीन की भूल, बादमी की भन बीर पुप्रर में उनेस मैन, मशोन ग्रीर मेंडेनेस । ग्रगरइन तीन एम को ग्राप द्वरस्त रखेंगेतो लोगों दुर्घटनाम्रों का शिकार होने सर्कोंगे । तो जो ट्राफ़िक वाला है । उसमें सन 82 में जो मामना खरीदें थे ग्राज इसमें कितने एग्ररकापट बढे ? उस समय भ्रापकी इनकम 260 करोड रुपये थी ग्राज एक हजार करोड़ से भी ज्यादा इनकम से खें है। .. (समय की घंटी)..मान्यवर, में ज्यादा समय नहीं लूगा श्रीर में तो ट्द पाइंट बोलता है। ग्राप इतनी इनकम ले रहे हैं, लेकिन क्या मेंटेनेंस के पीछे ग्रापका, जो ग्राफ़ है वह एग्रर काफ्टस को मेंटेन करते हैं। भ्राज मैं इंडियन पोस्ट पढ़ रहाथा। उसमें दिया था कि डिप्लोमा इंजीनियस है। म्रार टैक्नोलोजिकली वेरी पुत्रर। ऐसे डिप्लोमा इंजीनियर्स है जिनको एग्रर-काफ्ट का पूरा ज्ञान नहीं है। इसलिये हम उम्मीद करते हैं कि जितना भी इंजीनियरिंग स्टाफ़ है उसको जो नई लेटेस्ट डिजाइन के हम एग्ररकाण्टस पर्वेस करते है, यह हमारे पास भाज हैं, इस सबके बारे में उनको जानना जरूरी है । लेटेस्ट डिजाइन का यह सब डिजाइन इनको जानने जरूरी हैं। उसका रिपेयरर है, जो उसका

इंजीनियर है, टैक्निकल ग्रादमी हैं, भ्रगर नहीं जानेंगे तो इसका कोई मतलब नहीं । इसलिये सबसे पहले मैं इनकी प्रशिक्षा, जो इंजीनियरज ग्रीर टैक्निकल लोग वहा है वह नये एयर-कापट को या जो अभी एयरकापटस श्रापके पास है, इनकी पूरी जानकारी है क्या ? इसके बाद जो पायलट है. जिनका 65 घंटे का एक बीक फ्लाई का हिसाब आपने रखा है, अभी हड़ताल चल रही है पायलेटो की पिछले 4-5 दिन से, कितनी पलाइटस कैंसिल हो गई है यह पायलटों की हड़ताल से। पायलट लोग सही है कि जहां नाइट लैंडिंग सिस्टम या पूरी नेविगेशन एड की व्यवस्था नहीं है, वहां हम लैन्ड नहीं करेंग तो ऐसे पायलटों को श्राप क्यों दबाव करते हैं कि कैसे भी श्राप लैंड करिए। देखिए, जो ढीला श्रादमी होता है श्रीर हुक्म मानने वाला पायलट होता है, वह ग्रापकी बात मान लेगा। जो एयर पोर्ट हैं इसमें नाइट लैंडिंग सिस्टम तो ग्राप ठीक करिए। रांची में 18 ग्रक्तबर से नाइट लैंडिंग सिस्टम बन्द हैं वी०एफ़० ग्रो० ग्रार०, लास्ट वीक से वहां कोई फ़्लाइट नहीं जा रही है। तो ऐसी जहां ग्रापकी सुविधा है, पुत्रर मेंनटैनेन्स है ग्रीर पूरी सुविधा नहीं है तो वहां ग्राप कम से कम पूरी स्विधा दीजिए। पायलट की स्रोर **से** ग्राई हुई एक भी कम्पलेंट को श्रवाइड मत की जिए। यदि श्राप श्रवाइट **करेंगे** तो पैसेंजर को भी मरना है ग्रीर पायलट को भी मरना ह। जो ढोले दिमाग का पायलट है वह तो मान जाएगा श्रीर जो दमदार होगा वह तो कहेगा कि आई एम सारी सर, तो ऐसे **पाय**लटों का एजिटेशन ग्राजकल रहा है। नो इनकी 65 धंटों वाली बात को स्राप मानें ताकि एजिटेशन समाप्त हो ग्रीर इनकी तसल्ली हो, ऐसा भी श्रापका व्यवहार होना चाहिए। वाइस चेयरमैन साहब, जब ट्रेफिक वाली बात म्राई है तो । (ब्यवधान)

्रीकाह संस्कृतक लाग्नु स्तीत स्तीत है। **उप सभाध्यक्ष (श्री जगेश देसाई**) : लास्ट प्वाईट प्लीज ।

श्री शकर सिंह बाघेला . सर एक - दो बात कहंगा। हमारे वी० ग्राई० पी० लोग भी इंडियन एयरलाइंस फ़ुलाइट 2-2 3-3, धटे लेट करा रह है। जैसे श्रीमान बटासिह ने ग्रभा किया था। तो वी० म्राई० पी० लोगों के लिए भी इन्सट्वशन्स होनी चाहिए कि ग्राप कर्माशयल शैंडयल जो लोगों की सविधा के लिए है, वाहे कोई मिनिस्टर हो, गर्वनर हो, वह लेट नही होगा वी० श्राई॰पी॰ टीटमैट से। श्राप दो घंटे लेट करके पलाइटस को ज्यादा अनिंग करवाने के हिसाब से, ज्यादा म्रानिंग की बजाय ज्यादा मैंन्टेनेस के पीछे ग्राप ध्यान दे। ग्रगर हो सके तो ग्राप कई फ्लाइटस कैंसिल कर दीजिये । मैं इससे सहमत नही हं कि **ग्राप** हवा में ही उड़ें। हवा मे उड़ने की जगह धरती पर उसकी रखना है तो कम्पलसरी रख रखाव के लिये उस उसको रहना है। तो ऐसा करते-करते ग्राप जनता से कह दीजिये कि मैं ज्यादा सुविधा नहीं दे सकता ग्रापको फ्लाइट्स श्रकामोडशन नही मिलेगा। नहीं होगा तो कोई बात नहीं, लेकिन जो पलाइट्स अकामोडेशन होगा, ठीक होगा । इस हिसाब से ग्रापको पायलटों की बात हो, टैक्निकल की बात हो, नेवीगेशन एड की बात हो, स्रौर इस हिसाब से हम भी जब ट्रेवॉलग करते हैं एयरपोर्ट पर तो होम मिनिस्ट्री के नीचे मारे जो पुलिस वाले वहां होते हैं, सूरक्षा के लिये, किस हिसाब से सिक्यु-रिटी चैंक करते है, पता नहीं । सिक्युरिटी की चिंता हमके है, लेकिन हयमन बीइंग के हिसाब से सिक्युरिटी का ब्यवहार, ठीक होना च हिये। काफ़ी पहले बेगेज का भी ले जाना, पूराने बाबा ग्रादम के जमाने से जो चली ग्रा रही है, वही सिस्टम, इसमें भी सुधार म्रावश्यक है । स्रीर म्राखिर में एयर इंडिया की बात करूंगा । मैं म्रापके माध्यम से हमारे प्रधान मंत्री जी को भी पूछना चाहता हं कि (व्यवधान)

्रकाट एक्ट क्रिक्ट क्षेत्री क्षेत्री र कार्ज उप समाध्यक्ष (श्री जगैंश देसाई) हैं एक मिनट, बस ।

श्री शंकर सिंह वाघेलां : इस दुनिया में सबसे बड़ा, पैसे वाला, चाहे साउदिया अरबिया का किंग हो, सबसे पापरफुल श्रमरीका या रूस हो, इनके चीफ़ हो कितने एथरकापट्स लेकर उड़ते हैं ? दूसरे देशों में, हमारे प्रधानमती जितने एयरकापःस लेकर कोई नही जाता। मैं पंडित नेहरू जो की पढ़ता हूं वे श्राडिनरी कर्माशियल पलाइट्स से विदेश जाते थे ग्रीर ग्राज क्या हालत है। दो-दो, तीन-तीन एथरकाफ़ुट (व्यवधान)

उप सभाध्यक्ष (श्री जगेश देसाई) : वाषेला जो श्रापने बहुत टाइम ले लिया, एक मिनट में खत्म कोजिये।

श्री शंकर सिंह वाघेला: एयर इंडिया की बात है, इसमें कम्पोटिशन वाला भाव है इसलिये उसकी थोड़ो सी एफ़िशियोंसी ठोक है। मैं ग्रापके माध्यम से माननीय मंत्री जी से अपेक्षा करता हं कि इंडियन एयरलाइंस में भी ग्राप (व्यवधान)

SHRI VISHVJIT P. SINGH: This is absolutely incredible. .. (Interruptions) ... In the neighbouring countries which are smaller than India, they have their aircraft for their leaders whereas we are using these aircraft ... (Interruptions).

SHRI SANKER SINH VAGHELA: That is all right...(Interruptions)...

मैं इंडियन एयरलाइंस में कंपी-टिशन के हिसाब से यह चाहता हूं कि श्रापने जैसे इंडियन एयरलाइस को ग्रधिकार दिया है, वसे ही प्राइवट एजेंसी को भी अधिकार दीजिये ताकि कम्पीटिशन आयेगाती एफिशियेंसी बढेगी ौर पैसजरों को भी सुविधा होगी। कर्मचारियों की कार्यक्षमता भी बढेगी।

जहां तक इंक्वायरो का सवाल है. वह चल रही है तो उसमें सिर्फ जजों को ही नहीं होना चाहिये बल्कि टैक्नो-केटस को भी उसमें होना चाहिये ताकि सही इंक्वायरी हो सके। इसके साथ ही यह भी देखना चाहिये कि जहां

एक्सोडेंट हुन्रा, जैसे ग्रह्मदाबाद चैं हमा तो वहीं इंबवादर भी चलनी चाहिये, दिल्ली में नहीं। इसलिये मैं मंत्री जी से प्राथना करता ह वि इस म्रोर भी ध्यान दें ग्रौर इंक्वायरी वर्म शन का हेडक्वार्टर झहमदाबाद में रखे।

राहरणि छिट्टा तहरह है है स्थापित उपसभाष्यक (श्री म्रानंद शर्मा) <sub>े पोठ</sub>ः पोठासीन हुए]

महोदय, मंत्री जी ने जो क्षतिपूर्ति की बात कही है, मैं समझता हूं कि उन लोगों को वह पहुच गुई होगी, लेकिन फैमिली वाल लोग कम्पलेट कर रहे है कि नहीं मिलीं। ग्रापने वहा कि 2 लाख रुपये देंगे, जरूर दीजिये। (समय की घंटी )

म्रन्त **में** 19 वाला जो एक्सीडेट यहमदाबाद में हम्रा उसका कार्वाट रेकार्डर मिला हो तो उसमें क्या पाया गया, यह बताये । इतने दिनों के बाद भी ग्राप की यदि दुर्घटना को ग्रवाइड करना है और ग्राप चितित होगे, केयर-फुल होंगे तो उस एक्सीडेंट में से क्या मिला, उसे बताइये, टेबल पर रखिये।

इन शब्दों के साथ मै चाहता हुं कि दुर्घटमाम्रों का रिपोटिशन न हो लोग इंडियन एयरलाइंस पर भरोसा क**रें** क्रोर कंपीटिशन ला तत्व इस**में** श्राये, इसके लिये प्राइवेट लोगो को श्राप श्रधिकार दीजिये तो सबको लाभ होगा । इन शब्दों के साथ में ग्रपनी बात समाप्त करता है। धन्यवाद।

श्री सुरेश पचौरी (मध्य प्रदेश): माननीय उपसभाध्यक्ष महोदय, सदन में बिरले ही मौके ऐसे होते हैं जब कि लगभग सभी सदस्य राजनीति से ऊपर उठकर किन्हीं मुद्दों व मसलों पर मानवता के नाते, मानवीय धर्मको अपनाते हुये एक हो जाते है। स्राज इस सदन में ऐसा ही ग्रवसर है जब कि इंडियन एयरलाइंस भीर एयर इंडिया के कार्य-करण पर चिंता व्यक्त करते हुये चर्चा होने जारही है।

मान्यवर, भ्राज हर विमान का याती भ्रपने श्रापको असुरक्षित महसूस करता है । वर्तमान मर्जी पाटिल जी एक योग्य, सक्षम बद्धिमान भ्रीर कुशल हैं, लेकिन जैसी बहु।वत है –

"ताखमे तौशीर सन्ता ग्रसर।" न

जो जिस वातावरण में रहता है उसका ग्रसर उस पर हो जाया करता है। इंडियन एयरलाइंस ग्रीर एयर इंडिया के कार्यकरण को भी ऐसी ही स्थित है। मुझे उम्मोद है कि जो हमारे योग्य मंत्री जी है उन पर इस कहावत को चरितार्थ करते हुये इसका प्रभाव नहीं पड़ेगा ग्रीर जो दुर्व्यवस्था होती जा रही है, उसका सुधारने के लिये वे सभव प्रयास करेंगे।

पान्यवर, विमान याता के समय परिचारिताओं और वर्मचारियों का व्यवहार इस प्रकार का रहता है, इस प्रकार को भृकुटि वे जानते हैं कि हम को ऐसा लगा। है कि जैसे हम अनचाहा बोझ बन गये हैं, याती न रहकर बोझ हैं, जिनको उपारने के लिये वे कुत-संशल्प दिखाई देते हैं, जिस प्रकार घर में जबरदस्ता जाये हुये मेहमान को भगाने को उप्या का नाता है, कुछ इसो प्रकार का विमान याता व्यते समय व्यवहार विज्ञान व्यवहार होता है, एयरपोर्ट पर वही व्यवहार होता है, टिटट चैकिंग काउंटर पर कमंचारियों दा रहता है।

लान्यवर, मैं इंडियन एयरलाइंस एडिसिनिस्ट्रेशन की ग्रोर श्रापका ध्यान ग्राक्षित करना चाहता हूं। वहां टाप मैंने नमेंट में वक्यूम है। ड क्टर रिटायर हो गये हैं, दो डिप्टी एम. डी. रिटायर होने जा रहे हैं। सेंकिंड लाइन की पोस्टें ग्रभी तक नहीं भरी जा रही हैं। इस प्रकार के मैंने जमेंट पर गौर करना बहुत जहरी हो गया है।

इसी के साथ मैं यह भी निवेदन करना चाहता हूं कि जो एक्सटेंशन की प्रथा है, जब लोग रिटायर हो

जाते हैं हो फिर एक्सटेंशन मांगते हैं, वह सब खत्म होना चाहिये। उससे क्या होता है कि लाग टर्म डिसीजन जो टाप मैनेजमैंट के अधिकारी लेते वे लागू नहीं हो पाते है ग्रौर मैनेज**मेंट** में कंटोन्यूटी नहीं रहेपाती हैंा। इस पर भी ध्यान दिया जाना जरूरी । जो डायरेक्टर जनरल सिविल एविएशन है वह टेक्नीकल आदमी होना चाहिये ऐसा मेरा सुझाव है। पिछले चार मालो से इसका कोई परमानेन्ट ग्ररेंजमेंट नहीं विया गया है। इंडियन एयर लाइस में 50 एयरकाफट्स हैं ऐसा बड़ाया गया है जो कि 70 स्टेशनों को कीबुर करते हैं और जिसमें 20 हुआर एम्पलीइज हैं। 28 से 30 हजार याती प्रतिदिन याता करते है सौर एक करोड़ यात्री इसमें प्रतिवर्ष याता करते हैं । मैं जानना चाहुग मंत्री जी से ि जिलने विसान ऐसे हैं जो पिछले एक वर्ष में किराये पर दिये गये ग्रीर िम-शिम मंत्राला को इमरजेंसी सर्विस में दिये गये ? विभिन्न सेक्टरों में वि'दनी उड़ानों को पह करना पड़ा या उड़ानों के कार्यक्रम दुबारा तथ वि.ये गये मैं यह भी जानना चाहूंगा कि दस व्यवस्था के लिये सरकार वायु सेना के विमानों का इस्तेमाल क्यों नहीं करती ताकि विमानों का टाइम टेबल इससे **अफ़ेक्टेड न हो। साथ ही मैं यह** जानना चाहुगा कि 30 नवम्बर से 5 दिसम्बर, 88 तक हुये उड़ानों में से कितने विमान तय समय में उड़े ग्रौर कितने देर से उड़े ग्रीर किलों की याता रद्द कर दी गयी है। मैं यह भी जानना चाहुगा कि क्या यह सत्य है कि इंडियन ऐयर लाइंस में 25 सीटें उन विदेशियों के लिये ग्रारक्षित कर जाती है जो उनको विदेशो भुद्रा देते हैं यानी डालर देते है ? इससे वटिंग लिस्ट काफी लम्बी हो जाति है। यदि यह पूरी सीटें नहीं भरी जाती हैं तब पिछले दरवाजे स रिजर्वेशन करने में काफी सह लियत होगी ऐसी मेरी ग्राशंका है।

हा समापा है सामके कि एक स

मान्यवर, विमान दुर्घटना के सबंध

[श्री सुरेश पचौरी]

में में यह जानना चाहंगा कि जो भी ग्रधिकारी दोषी पाये गये हैं उन पर श्रभी तक क्या कार्रवाई को गयी है **क्यों**कि कई बार इंक्वाय**रो** बठाई गयी है। कितने बोइंग विमान स्रभी तक भाड़े पर लिये गये ग्रौर किस कम्पनी की मार्फत लिये गये? कितनी एयर बसेज हैं जो भारत को भाडे पर उपलब्ध होंगी ? जब इंडियन एयर लाइंस काफी प्रोफिट में है तो मैं माननीय मंत्री जी से जानना च हुंगा कि लीज पर हम विमान क्यों नहीं ले पा रहे हैं ? क्या मंत्रीजी इस पर विचार कर रहे हैं कि इसका प्राइवेटाईजेशन किया जोना चाहिये ? एयर लाइंस के लाभ में काफी वृद्धि हो रही है। मैं यह भी ग्राशंका व्यक्त करना चोहूंगा कि कहीं ऐसी बातुतो नहीं है कि केवल लाभ कमाने के जिस्से से हम विमानों से काफी काम ले रहे हैं ? जितने ग्रावर्स चलना चाहिये उससे ज्यादा बोइंग विमान चलते हैं। साथ ही पायलटों को उचित शिक्षण दिये बगैर उनसे काम लिया जाता है। कई बोइंग विमान में जो को-पायलेट हैं वे लैंडिंग करते हैं या टेक-म्राफ करते हैं। इससे यात्रियों की सुरक्षा पर भी प्रभाव पड़ता है। द्वस स्रोर भी मैं स्रापका ध्यान त्राकिषत करना चाहंगा।

साथ ही खराब मौमम की बात भी बार-बार कही जाती हैं जिससे विमान डिले हो जाते हैं। खराब मौमम में विमान को उतारने की व्यवस्था विशेष उपकरणों का प्रयोग करके की जाती है जैसा यूरोपियन कंटरीज में है। इस संबंध में मंत्री महोदय से स्पष्टीकरण चाहुंगा। मंत्री जी के मत के हिमाब से एसे कितने हैं जिनको रिप्लेस किया जाना है तथा कितने ग्रीर की ग्रावश्यकता है यातियों की पंख्या को देखते हुए ? विमानों का प्रोपर मन्टेनैन्स, इंस्नेशन, ग्रावरहार्लिंग के लिए क्या-क्या कदम उठा रहे हैं?

स्टाफ की क्या पोजिशन है यह भी मैं मंत्री जी केध्यान मैं जाना चाहता हूं। इवन संसद सदस्यों के साथ उनका

व्यवहार ठीक नहीं हैं। मैं बड़े ग्रदब के साथ यह बात कहुना चाहंगा कि कई संसद सदस्यों से जब बात हुई है तो उन्होंने इस चीज की पूष्टि की है। उनसे जब बात करते हैं तो लगता है हम वास्त-विक नागरिक उड्डयन मंत्री संबात कर रहे है। इस संबंधे में मुधार की अपेक्षा है ऐसा मेरा विनम्ब आग्रह है। एयर पोर्ट पर जो ड्यूटी ग्राफिसर्स होते हैं उनका व्यवहार भी ग्रपेक्षानुरूप ठीक नहीं रहता जिसमें सुधार की ज्यादा अपेक्षा है इंवायरी कांउंटर पर जब हम विमान की सही पोजिशन की जानकारी चाहते कि कितना डिले है, कब ग्रारहा है, कब तक ग्राने की सम्भावना है तो उसका कोई प्रापर ग्रान्सर नहीं होता । मंत्री जी वगैर ग्रपने नाम का उल्लेख कियेहए कभी इसकी जांच करेंगे तो उनको इस वास्त-विकता का आभास हो सकता है। जब फ्लाईट डिले होती है तो यानियों को वापस शहर में ग्राने के लिए कोई वेहिकल का ग्ररेंजभैट नही होता। ग्रोवर फ्लांइंग किसी स्टेशन से होनी है तो वहां कोई बोर्ड नही लगा रहता कि अमक-अमक स्टेशन से ब्रोवर फ्लाइंग होगी। जैसे शिमना जाना है तो चंडीगढ श्रावर फलाइंग करनी है। चडीगढ़ वाले भी क्यू में खड़े रहते है। लम्बी इंतजार के बाद उसे पता लगता है कि चंडीगढ़ की फ्लाईट कैंसिल हो गयी है। नाइट लेडिंग फ़ैसिलिटी भी कई जगह बंद कर दी गयी है।

जैसे जबलपुर श्रीर रायपुर में नाइट लेडिंग फीमिलिटीज की व्यवस्था जरूर की जानी चाहिए। कई फ्याइट्म केंसिल कर दी जाती है। संभवतः मंत्री जी अपने उत्तर में बताएंगे कि विमानों की कमी की वजह से किया जाता है जैसा कि भोपाल किया जाता है या किसी श्रीर वजह से किया जाता है। जहां तक सुरक्षा का मवाल है, यह काम होम डिपार्टमेंट देखता है, लेकिन होम डिपार्टमेंट स्रीर नागर उड्डयन मंत्रालय के वीच मैं कोई तालमेल नहीं है। इनमें सामंजस्य स्थापित करने के लिए कोई प्रयास किया जाना चाहिए। इसके ग्रलावा इंजीनियसं

पाइलट्त ग्रांर दुनरे कर्मन्न।रियों के बीच मैं भो कोई तालमेल नही है। उनमें हमेशा किसी न किसी ब त पर असंतोष रहता है। ग्राज जबहम इसमें सुधार पर चर्चा कर रहे है तो ऐसा प्रधास किया जाना चाहिए कि उनमें पर्याप्त तालमेल हो ग्रीर सामंजस्य स्थापित किया जाना चाहिए । इसके साथ ही मैं स्रापका ध्यान इस तरफ़ भा दिलाना चाहता हूं कि एथर पोर्ट पर गेस्ट को लेने जाते है और वारिस हो रही होती है तो वहा खड़े होने के लिए भी जगह नहीं होती है। टोयलट की फ़ेसीलिटा अन्दर होता है और अन्दर जाने नहीं देते है। मैंच हता हूं कि **इन** सारी व्यवस्थात्रों की तरफ़ मंत्रो जी गौर फ़रमाये।

केटरिंग की व्यवस्था की तरफ़ भी मैं ध्यान ग्राकर्षित करना चाहता हूं। मैं पूछना च हता हं कि क्या यह सही नहीं **है** कि बोइंग **में** जो खाना उपलब्ध होता है वह काफ़ी ठंडा होता है। इस बात को वहां के ग्राफ़िशियल्स ने भा स्वीकारा है कि यह ग्राक्स की सर्विस न होने के कारण है। इस खराबी को भी दूर किया जाना चाहिए । कई एयरकाफ़्ट्स में ईटिंग एलोमेंट्स की चोरं हो जाता है। इसमें (स्थिति यह है कि इंजोनियरिंग डिपार्ट**मेंट** वाले केटरिंग डिपार्टमेंट पर दोष लगाते है ग्रौर केटरिंग डिपार्ट**में**ट वाले इंजी-नियरिंग डिपार्टमेंट को दोर्षः ठहराते है। सामान्यतः 10 पिलो स्रोर 10 ब्लेंकट दिये जाते हैं और 30-30 एयर बस में दिये जाते हैं, लेकिन येभी अपर्याप्त हैं। लेकिन ये ग्रपर्याप्त होते हुए भी इसकी स्थिति यह है कि पिलो तो गंदे होते हैं ग्रीर **म्लेंकट की स्थित बड़ी दयनीय होती** है, वे फ़टी स्थिति में होते है। सीटें गंदी होती है, उन पर कोई ध्यान नहीं दिया जाता है। मैं मैगजीन्स की तरफ़ भी ग्रापका ध्यान दिलाना चाहुंगा । ग्रापने डेली न्यूज पेपर की व्यवस्था कर रखी है। मैगजीन्स की व्यवस्था भी होनी चाहिए। ग्रगर कोई व्यक्ति शामको फ्लाइट में बैठता है ग्रीर दिन में उसको न्युज पेपर पढ़ने को मौका नही मिला तो शाम को उसको पेपर नहीं मिल पाता है। मैंचाइता हूं कि इनसारी चीजों पर गार किया जाना चाहिए। मैं इस बात की तरफ़ भी आपका ध्यान दिलाना चाहता हूं कि बम्बई में लगभग 80 ट्रोलाज ऐसी है जिनकी सर्विस नहीं हुई है। इस तरफ, मंत्रालय की द्वारा से कोई ध्यान नहीं दिया गया है। विमान में स्वाट और सलाद बौल्स में सर्व किये जान का नियम है, लेकिन बोल्स नहोंने की वजह से बड़ी दिक्कत होती है और लगभग छः स्टेशन ऐसे है जहा पर कामशियल बोर्ड में ये चीजे दी जाती है जो बहुत अन-हाइजिनिक है और उसका स्वास्थ्य पर भी विपरीत प्रभाव पड़ता है और कई बार वीमार होने का भी अदेशा रहता है।

में एक ग्रन्थ महत्वपूर्ण बात की तरफ़ भी ग्रापका ध्यान दिलाना चाहता हू। विमानों में जो ग्राइसकीम सर्व की जाती है वह पिछले कई वर्षों से एक ही फ़र्म से ली जा रही है। मैं पूछना चाहता हं कि इस ग्राइसकीम में ऐसा क्या विशेषता है जो इसकी तबदोल नही किया जा रहा है। इससे भी अच्छी ग्राइसकीम बाजार में ग्रा गई है। इसकी शिकायत भी की गई है श्रीर संसद सदस्यों की तरफ़ से की गई है। लेकिन इस मतालय की तरफ़ से की कई ध्यान नही दिया गया है ग्रीर उसी फ़र्म की मोनोपोल चल रही है।

ग्रब मैं एथर इंडिया की बात करना चाहता हूं। ग्रभी स्थिति यह है कि एयर इंडिया केपास 21 एथरकापट्स हैं म्रोर लगभग 17 हजार कर्मचारी इसमें सेवारत हैं। यह 34 कन्ट्रोज को कवर करती हैं। 1950 स्रीर 1960 में एयर इंडिया की सेवा की मांग मलेशिया जैसे कन्ट्रीज की तरफ़ से की जाती थी। लेकिन ग्राज स्थिति क्या है, इससे हम सभी भलीभांति वाकिफ़ है। इस पर गौर करने की जरूरत है क्योंकि इसमें ह**म**ारे देश के सम्मान का सवाल है, हमारे देश की प्रतिष्ठा का प्रश्न है। जहां तक इसके वर्किंग का सवाल है, मैं ग्रदब के माथ पूछना चाहूंगा कि पिछले वर्षो में इसकी क्या स्थिति रही है?

## [श्री सुरेश पचौरी ]

Short Duration

कर्मचाण्यों के खिलाफ जो एयर इंडिया के कर्मचारी हैं उनके खिलाफ स्मिकायतों में वृद्धि हुई है और ज्यादातर शिकायतें हवाई ग्रडहों के रख-रखाव के बारे में की गई हैं यह भी सही है। महोदय, इसके प्रबन्ध निदेशक जो मि. जेटली हैं उन्होंने सभी कर्मच रियो को पन्न भी लिखा है ग्रीर यह स्वीकार किया है कि पिछले कुछ सालों में एयर इंडिया के स्तर में गिरावट ग्राई है। यह मि. जेटली ने ग्रपने पत्न में स्वीकारा है। यह गंभीर बात है। मान्यवर, उन्होंने कर्मचारियों से यह अपेक्षा की है कि एयर इंडिया की सर्विस को सुधारना अत्यन्त भ्रावश्यक है। <del>उन्होंने</del> यह भी भ्राशंका व्यक्त की है कि यदि एयर इंडिया सभी स्तरों पर सुधार नहीं कर पाई तो मौजुदा ग्राहकों की संख्या में क फी कमी हो जाजेगी। एयर इंडिया इस सात हजार पैसें जर कवर करती है । मान्यवर, मैं यह भी जानना चाहूंगा कि क्या यह सहीहै कि 30 सितम्बर तक एयर इंडिया को 10 करोड़ 40 लाख रुपये का घाटा हो चुका है जबकि पिछले साल कंबनट में 13 करोड़ रुपये का लाभ दिखाया गया था । मैं यहां यह भी मांग करना चाहुंगा कि अफ्रीकन कन्ट्रीज जो हैं उनमें एयर इंडिया की सर्विस में काफी कमी है। वर्ल्ड में हमारी साख अच्छी हो श्रौर अफ्रीकन कन्ट्रीय मे हमारी कन्टिनयुटी बनी रहे, रिलेशन बने रहे इसके लिये यह व्यवस्था किया जाना बहत ही जरूरी है।

मान्यवर ग्रंत में मैं एक महत्वपूर्ण तथ्य की ग्रोर आपका ध्यान ग्रावित करना चाहूंगा। महोदय, एयर इंडिया में सेफ्टी रेगूलेशंस जो हैं उनको काफी इंग्नोर किया जाता है। जो फ्लाइट ज्यादा वक्त की हैं, जो फ्लाइट ग्राठ घंटे से ज्यादा वाली है ग्रन्य देशों की जो एयर सर्विस है, वहां पर यह व्यवस्था है कि उसमें तीन पायलट रखे जाते हैं। लेकिन हमारे यहां दो ही होते हैं। जो द्रास ग्रटलांटिक फूलाइट्स होती है उनमें तीनपायलट रखे जाते हैं। में डिकल

एक्सपर्ट्स की भी यही रिपोर्ट है कि
जो भी व्यक्ति 8-10 घंटे का ट्रैंबल
करता है, उपकी वाडी के आगंस काफी
सुस्त हो जाते हैं और उसकी क्षमता वैसी नहीं
रह पाती । जब यहां पर इस बारे में
चर्चा हो रही है तो मैं यह मांग करूंगा
कि यह मेडिकल रिपोर्ट इस सदन में
प्रस्तुत की जाये जिम्में यह दर्शाया गया
है कि लगातार फ्लाइट में ट्रैंबल करते
समय पायलट की कार्य-क्षमता इतनी
प्रभावी नहीं रह पाती है । इस चीज
को मद्देनजर रखते हुए मैं मांग बरता
चाहुंगा कि एया इंडिया भेदो की
प्रमेक्षा प्राप 3 पाय्लेट्स की व्यवस्था
करें।

इसके साथ हैं मैं यह भो कहना चाहता हूं कि जो कै बिन कू हैं उनको रेस्ट सीट दी जाती है लेकिन जो पायलट होते हैं उनको रेस्ट सीट नहीं दी जाती है। पायलट के लिये रेस्ट सीट जरूरी है इसलिये इसकी भी समृचित व्यवस्था की जानी चाहिये। यात्रियों की सुरक्षा की दृष्टि से यह स्रावश्यक है। महोदय जो एयर इंडिया की टिकट होती हैं वे मैं सारी जगहों की बात नहीं कर रहा हू इससे यह तुलनात्मक अध्ययन हो जायगा लेकिन फिर भी कहना चाहुंगा कि इसका प्राफिट इतना नहीं है इसलिये इस पर चिंतन स्रीर मनन करना बहुत जरूरी है।

मान्यवर, एक बाद और है। क्योंकि यह देम की प्रतिष्ठा की बात है इसलिये इसका उल्लेख जावश्यक है। कई बार फेंक्फर्ट में फ्लाइट कैसिल हो गई तो बी. भ्रो. आई.सी. का जो फ्लाइट है, वे विमान हायर करते हैं, तो बी. भ्रो. आई.सी. के जो लोग है, उनके प्राने की व्यवस्था के लिये यदि हम विमान हायर कर लें तो इसमें हमार जायपर कोई फर्क नहीं पड़ेगा बिल्क इसस प्राय में बढ़ोदरी होगी। क्योंकि हमें उनके ठहराने भ्राद की व्यवस्था करनी होती है। उनके रहने, उनके खने भ्रीर बाकी सारे अरजेंट करने पड़ते हैं। जो चार्ज हम विमान को हायर करने का देंगे, उन लोगों को लाने के लिये, वह

据文 (CTRE \* 等 TRETT)

**ए**सकी अपेक्षा ज्यादा होता है। तो लास को कम करने के लिये मंत्री जी इस व्यवस्था के बारे में विचार करेंगे। मान्यवर, ग्रब मं एक श्रौर गंभीर प्रश्न की स्रोर मंत्री जो हा ध्यान दिलाना चाहंगा । लंदन में एयर इंडिया के हैंडलिंग की व्यवस्था ब्रिटिश एयरवेज को दे दी गई है। मान्यवर, यह बड़ा भावात्मक प्रकृत है, बड़ी टिचिंग कात है। हमारा भारत देश काफी समय तर अंग्रेजों द्वारा परतंत्रता की बेडियों में जकड़ा रहा। अंग्रेजों ने हमारे ऊपर हुकूमत की। जब हमारे देश के लोग एँयर इंडिया की फ्लाइट से जाते हैंतो हमारी भारतीय संस्तित के अनुकूल हमें रिसीव करने वाले जो भारतीय वर्भवार। होने चाहिये उनको वे नहीं पाते हैं बल्क ब्रिटिश एयरवेज के कर्मचारियों को वहां पर पाते हैं। यह बड़ी दुखदाई ग्रौर बड़ी गंभीर बात है। इस पर मंत्री महोदय को गौर उरता चाहिये भौर लंदन में जो हैंडलिंग ब्रिटिश एयरवेज को दी गई है उस पर उन्हें पूर्निवचार करना चाहिये। महोदय, मझे भी जानकारी मिली है कि न्यूयार्क में भी यह हैंडलिंग का कार्य ब्रिटिश प्रस्तवज को देने जारहे हैं।

🕆 मान्यवर, भ्रापका कम्पीटीशन ब्रिटिश ए ग्ररवेज से है ग्रौर दिल्ली सेक्टर में है। जब उससे कम्पीटीशन है तब भी हैडलिंग की व्यवस्था उनको दे रहे है स्रोप, यह बहुत गम्भीर बात है। मैं यह जानना चाहुँगा कि कितना हैडलिंग च जेंज के रूप में ग्राप उनको देरहे हैं स्रोर क्या भविष्य मं उसको बढाने की नारंटी भी दी गई है ? इस पर विचार करते हुए मंत्री जी इस बारे में गौर करें कि यह हैडंलिंग की व्यवस्था ब्रिटिश एग्ररवेज को न दी जाकर एग्रर इंडिया को दो जाए। इन्हीं भावनाश्रों के साथ मैं भ्रपनी बात समाप्त कहंगा कि भ्राज जब सदन एकमत होकर एक स्वर में जब इस कार्यप्रणाली को सुधारने की बात विचार कर रहा है तो मंत्री जी इस संबंध में त्वरित एवं ग्रविलम्ब कोई कदम उद्यापंगे ताकि अगुली बार सदन में इस चिन्तमीय बातपर बहस न हो सके।

DR. (SHRIMATI) SAROJINI MA-HISHI (Karnataka): This discussion on the functioning of the Indian Airlines and Air India, perhaps, has been planned today in view of the accidents that have taken place-two accidents on 19th October, one at **Ahm**edabad and another hati-another accident in earlier, and another one on the 29th of last month in Delhi Airport where the nose-wheel of the Air Bus flew off. I hope, of course. Members here are thinking loudly, rather than complaining about the things and I hope the Minister will understand the spirit, that it is the spirit of the discussion which has got to be imbibed and not the particular complaint or anything of that type, and how best we can serve the country through these airlines. Sir. Indian Airlines enjoys the monopoly. Of course, there is the Vayudoot which is another creation of the Government itself, and another autonomous body is Pawan Hans which is also another creation of the Government. But I am speak, ing mainly with reference to the Indian Airlines and Air India, both autonomous bodies. If autonomy is to be there, it is for progress and prosperity, not for deterioration destruction. In case this autonomy is being used for deterioration and destruction in the process of their working, then the Ministry has got to intervene in the matter and set the matters right because the Ministry has got to defend them as they are public sector corporations working under the Government directly. Therefore, things have to be set right by the Government.

I would like to say about the Ahmedabad accident. Of course, what ever enquiry committee must have been appointed, the officers that were appointed—one Mr. Ganeshan and one Mr. Mehra—are the two ex-employees of the Indian Airlines to work there. Naturally, it may be so or may

[Dr. (Shrimati) Sarojini Mahishi] not be so; I do not say that, but there is every inclination that their report may go in favour of the Airlines so that compensation of only Rs. 2 lakhs can be given, and not more, because if the accident is due to human failure, the compensation will be more and if it is due to conditions which are unavoidable, then the compensation will be only Rs. 2 lakhs. I am not going to cast any aspersions on anybody but this may show an inclination towards that. The Black Box and the Voice Recorder had been recovered. I tried to enquire if there was any voice at all recorded on that Voice Recorder. But there is no voice recorded, because, I am told, the pilots were not on speaking terms, The pilot and the co\_pilot were not on talking terms. Therefore it has become a joke that there was no at all...(Interruptions). The co-pilot who is supposed to take over in case of any eventuality on the part of the pilot, must be equally trained and must be of equal calibre He may be less in experience. But it was only the second time this co-pilot had taken this flight and he was no in a position to control. After taking the Commercial Pilot's licence, he was deputed straightway after six months training in Hyderabad I do not know whether these pilots can be deputed for the Boeing jet planes. Earlier, there used to be Avro. Viscount, Fokker and Caravelle. Now, of course, he is directly promoted to the jet plane. How does he get reoriented to operate the jet plane? The hon. Minister may try to defend that. But it is not a question of defending anybody. We here, as a family, in this august House, are discussing the question of human safety and how the best service can be rendered the aviation industry to the travelling public.

Therefore, I would like to know whether the ILS was working there. I would like to know whether the pilot took a right turn or half a turn so to say that he hit a bush. I am

not going into the details. But when a pilot is given training, he is also given training to tackle situations when the ILS is not working. Even if one of the six equipments which are inside the aircraft fails, there is what is known as limited panel flight, limited panel landing, which has to be resorted to by the pilot. How far this sort of training is given to the pilots? What is the theoretical train. ing in the classrooms? What is the training in the simulator? What the training on the air? How many hours he has flown? He must have the confidence that he will be able to fly the aircraft if he is shifted to the jet aircraft. From a piston to the jet, it is a long distance. The Fursatgunj Udan Institute is also turning out pilots in such a way that they cannot be compared with pilots, previous pilots, who have a lot of experience of operating a variety of aircraft like the Avro, Viscount, Fokker, Caravelle and, of course, the Boeing varieties, 707, 727, 737, 747 etc. Therefore circumstances, you can under these imagine the different spare parts which have to be made available to the different types of aircraft whenever there is any emergency. called it a Corporation. I called it a Museum on account of the variety of spare parts needed for different types of aircraft. The engineers also have to be reoriented in regard to their They have to be trained on training different aircraft and then their licence renewed. This is in the case of pilots. 

Now, I would like to say something about the equipment at the airports. The National Airports Authority which has now been set up for domestic airports is corelated to functioning of the Indian Airlines and sometimes Air India also. There are certain domestic airports from where Indian Airlines operates flights to foreign countries. For example, from Trichur, flights go to Sri Lanka. From Patna, flights go to Nepal. Fror Calcutta to Bangkok. They are not considered as international airports. They

are considered as domestic airports only for all purposes of equipment and other things even though Indian Airlines' flights go to foreign countries. I am not speaking about this sort of domestic airports which catering to the needs of international by Indian Airlines. speaking about the other domestic airports. What is the equipment available at these airports? We read in the newspapers. The representa\_ tives of the ICPA have said that at Trichur, VASI is not there. There are many airports where the ILS not working. In ome airports, is not there at all. In some airports, VISA is not there. If these are not there, alignment with the localiser is also not there at some airports. How are the aircraft to fly.? I am not pleading for anybody here. I am pleading in the larger interests of the customer, the passengers, and also on behalf of the Indian Airlines which should be able to serve the country a better way. Now, minimum MEL, is being equipment landing, done by these people. Where ILS has failed or VASI is not there, they have to depend on visibility but is a matter of the past. Sophistication in aviation industry has gone to such different mechaan extent that the nism that is there inside the aircraft and also the equipment that is there on the airport, these together, will also make the work of the pilot also very easy. When we are going in for sophisticated air craft, taking it from Seattle Boeing Company, when search and development is being undertaken, length of the runway is reduced, are we not expected to create an atmosphere for them to work and create the equipment on the land also? they have to fly in the air, the land equipment, the ground to air control, the air traffic control, must be working properly, they must be kept running order. Last time also I mentioned about shifting at Gauhati. The Government said that there was noth, ing wrong in shifting. I also say the after shifting it same thing, but should work. If it loes not work,

there is certainly something wrong. Already four Fokker accidents taken place in the North Eastern re-They have already reached point of break-even load factor. the case of Avro it is 145 per cent, in the case of Fokker it is 155 per cent. in the case of Viscount it is 160 cent, in the case of Caravelle it has already reached 90 per cent. this is the position, I do not know how new sophisticated aircraft work properly on airports where there are old equipment, old systems. circumstances, which are not fully equipped. At all the international airports there is proper equipment whether it is ILS or VASI. There should be airport route serveillance. There is no difficulty in putting also. Huge amount is spent. I know, of course, in the case of Indian Airlines sometimes they were making profit and sometimes they were mak-The position fluctuated ing losses. because of the break\_even load factor. In many cases it has gone verv high. Secondly. the number of passengers travelling has increased. The facilities have not been there up to the expectations. The handling of cargo and the ground handling has not been satisfactory. Under the circumstances the landing charges the take-out charges have increased very high. There may be profit due to this but not on account of the passengers travelling to a very great extent. There is no temptation for tra\_ velling on the Indian Airlines, especially after these accidents.

While speaking about equipment 1 would like to mention about the fire fighting equipment. Last time I spoke on this. The fire fighting equipment is not adequate. With a huge body of jetc flying now, the fire fighting equipment has also got to be equally capable of putting out the fire within 1 minute and 20 seconds. Otherwise, in the case of an accident 193 thousand litres of kerosene within the wings would reduce the airraft to ashes in one minute and seconds. I am mentioning all these [Dr. (Shrimati) Sarojini Mahishi]

things on the floor of this House emphasize that when we are using the most sophisticated equipment, should we not have the counter sophisticated equipment which is neces. At intersary to be kept there? the national airports the Air India making use of these things. Indian Airlines makes use of the areas in the international airport sometimes. International airport at Bombay has been built separately. In Delhi also the international has been built. In Madras it is under construction. In Calcutta, of course, it is being thought of, the beginning must have been made, but then how are these international airports equipped? Just to give an example, as my hon. colleague on the other said. Air Side India has much in prestige. Is iť due inefficiency? it  $d\mathbf{u}_{\triangle}$ to Is the fact that we are not competent to compete with the other airlines, the Gulf Airways, the Japan Airlines, the Singapore Airlines? Singapore is a very small country. Japan is a very small country. The Gulf Airways is operating. You take our Air-India. It represents 75 crores people of this country with monopoly. International public carriers could not compete against these people. enjoyed prestige once upon a time. Now it has gone out of the Pool. There is no longer a pool, because they could not adjust themselves in the Pool.

Secondly, of course half the seats are going empty. Even in the economy class. 50 per cent of the seats are empty. In the first class there is no occupancy. Why? Of course, Directors must be suffering, or somebody must be suffering because they are not given travelling facility by first class. But why are the passen\_ gers not occupying seats in economy class? Of course, ATK is much high-RTK. Why is it so high er than prestige once when it had enjoyed

upon a time? To this extent, can we not compete with smaller countries—like the Japan Airlines and the Singapore Ailrines?

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International airports have been created in our country. There is close relationship amongst all of usin the functioning of the international airlines and the functioning of Air-India also. How far we have been able to do these things? The Trichur man said, even on the domestic air\_ there is only one lighting line which showed. At night the pilot is unable to make out whether it is the left side line or right side line or the middle line which is the lighting line. It is impossible for him to make out. So is the case with the international ports also. There is no alignment between the localiser and other components inside. In the international airports, the taxi tracks have developed cracks, which could never have been expected. We write on recordlast time also I said about it-that the load carrying number of a particular runway is 20. The average is 40 But actually it is 20. When we write it as 60, it is, actually 40. Now in the international airports runways, the LCM or PCM must be 100. To maintain the stability, a 100 PCM always is a thing to be seen. But we see that the taxi track sinks. You will be sur\_ prised to know that it goes on sinking also when the aircraft goes on that. It has to be filled up by three feet or four feet bitumen. In spite of all these things, it is sinking. Why is such construction done? The technical knowhow is not known to people. Aero-bridges are being brought from outside What all things are you bringing from outside? they not available indigenously? The chairs that you sit in at the international airports today are all brought from outside. Can we not make those chairs? The trolleys that you use are brought from outside. What is rate for those things, I would like to know. I would not like the Minister

to defend all those things also, because it is in the larger interest of our country that I am speaking. Trolleys are brought from outside. The chairs are brought from outside. The ford tractors are brought from outside. They are not used for good at all.

Then are we losing on the Cargo Section of Air-India? "Precious cargo cannot be booked by Air-India" is the saying of the foreign airlines. Precious cargo cannot be booked by Air-India because Air-India has said, "we will not take responsibility of the cargo from the other international airlines."

Then about ground handling, 15 or 16 international airlines' ground handling is being done by Air\_India. But it has given something to some other agencies also. The ground handling is done by the British Airlines at the Heathrow airport, as my good friend said. It is being done by those airlines. But we people have given it to others also. And added to this, almost every day you are reading about cargo. If the foreign people lose their confidence in booking their cargo in our airlines, how do we gain anything The pilferage and demurby that? rage together may go upto Rs. 10 crores in each airport. And we make comparison that the pilferage in other countries is more than 55 per With us it is only 50 per cent. other countries it is more than 55 per cent. Therefore can we take some satisfaction because other countries have had more pilferage? There is a this pilferage due to? chemical examination. Examination by the Customs has got to be done. They put a slip on that and keep it for 20 days, 25 days, one month, and this long period will enable the parties to handle the matter. Therefore. we are losing so much in the cargo section, losing so much on handling of the machinery which is not use, ful-which has been imported but which has not been proved usefuland again manpower is being used for lifting, loading and other things also.

The third thing is about dealing with the passengers. My good friend on the other said that our people do not know how to behave courteously with our passengers also. I am not going to make any remarks these things because I am used to that, I got acclimatized to that. We have got to get acclimatized to that They won't improve. Therefore, if technical people are occupying technical posts, good. Non-technical people occupying technical posts not be of much use to improve the conditions and services of our air\_ .75 lines.

Sir, I am not throwing much light on the inside working of these things but then, of course, these are the main things-dealing with the passengers, equipment and cargo, either by Airlines or Air-India. Indian perly equipping the airports is also a very necessary thing. I learn that many domestic airports have not got even the minimum, equipment. Minister may say there is the equip ment; I may say there is no equip-Admission is no cure for disease, argument is no cure for disease. The cure lies in taking remedial measures and putting the airports in proper order. Thank you.

श्री सरेन्द्र सिंह (हिंग्याणा): मान्यवर मेरे से पहले बोलने वाले वक्ताग्रों ने इंडियन एग्ररलाइन्स ग्रीर एग्रर-इंडिया के कार्य-करण पर काफी प्रकाश डाला है। ग्रगर ग्राप पहले, दूसरे ग्रौर तीसरे वक्ता की स्पीच को देखें तो सभी एक ही बात को कहते चले या रहे हैं कि इंडियन एम्रर-लाइन्स ग्रीर एग्रर-इंडिया के स्टाफ़ का बीहेबीयर ठीक नहीं है। बीहेबीयर की बात पर पचौरी जी कह रहे थे कि इनका जो ग्राउण्ड का स्टाफ़ है, उससे लेकर जो श्राकाश तक का स्टाफ़ है, यानी नीचे से ऊपर तक का स्टाफ़, सबकी इन्होंने चर्चा की। लेकिन जो बीच में स्टाफ़ बैठता है, फर्स्ट फ्लोर, सेकेंड फ्लोर, शर्ड पलोर पर, मैं उनकी, भी चुर्ज़ा करूंगा।

[श्री सुरेन्द्र सिह]

Short Duration

मान्यवर, जब स पिछले कुछ दिनों से इंडियन एम्ररलाइन्स के यह दो बड़े एक्संडिंट हुए है, शायद इडियन एग्ररलाइन्स के ग्राफ़ोसर्स य**ह मह**सूस करते होंगे कि हमारे प्रार्गेनाइजेशन को शोहरत इसलिए खराब हुई है कि यह दो दुर्बटनाएं हुई, यह ठोक है, दुर्बटनाएं हुई स्रीर उससे इंडियन एग्ररआइन्स से जो रोजाना ट्रेवल करते है, उनका विश्वास कुछ उठा है। लेकिन मान्यवर, दुर्घटनाएं हो इसके लिए सब कुछ नहीं है, अगर आप अपने घर से चल, आप बांबे जाएंगे हवाई-जहाज से भ्रीर जब वापस ग्राएंगे तो ग्रापको बहुत सो चोजों का ग्रहसास होगा। मैं लम्बा नहीं बोजना चाहता, लेकिन इस सदन में हम हरियाणा, पंजाब, चंडोगढ़, राजरू-थान के जो ससद-सदस्य हे, वह बहुत कम हवाई जहाज से यात्रा करते हैं, लेकिन जब कभो भो करते हैं तो हमें ऐसा महसूस होता है कि इस इंडियन एग्रर-लाइन्स पर हमारा कोई ग्रधिकार नही है। ग्रफसरान यह महसूस करते हैं ग्रीर इनका तमाम स्टाफ़, कोई एकाध ख्रादमी जातीय तौर पर शरीफ़ हो, उसको आप निकाल दोजिए, उसके ऊपर चर्चा नहीं है, बाकी ऐसा **मह**सूस करते है कि वह स्वयं उस हवाई जहाज के मालिक हैं। यही नहीं, ग्राप एग्रर इंडिया ग्रौर इंडियन एग्ररलाइन्स की फ़ंक्शनिंग पर बात करें, ग्रापने एग्रर-इंडिया का चेयरमेन जिस ग्रादमी को बनाया है -रतन टाटा, वह अपने एम० डी० के बारे में यह कहते हैं कि अगर मुझे ग्रपने ग्रार्गेनाइजेशन में नौकरी देनी हो तो मैं जेटलो को नौकरी नहीं दुंगा। . . . (व्यवधान) 🕟 . .

नागर विभानन ग्रौर पर्यटन मंत्रालय के राज्य मंत्री (श्री शिवराज पाटिल) : एक मिनिट, ग्रगर ग्राप क्कें तो मैं कुछ कह ।

श्री सुरेन्द्र सिंह: ग्राप एक मिनिट में तो कुछ भी कह देंगे। ग्रगर पहलें बोलना चाहें तो बोल दीजिएगा श्रीर ग्रगर ग्रापको बुरा लगे तो बंद ही कर दूंगा।

5 P.M.
THE VICE\_CHAIRMAN (SHRI AN-AND SHARMA): I think the Minister may reply at the end.

SHRI KAMAL MORARKA: A point of order. How has the Minister interrupted him?

श्री शिवराज पाटिल: मैं उनकी डिस्टर्ब नहीं करना चहिता। माफ करेंगे कि जो उनकी श्रृंखल थी उसे मैंने तोड़ दिया। लेकिन उन्होंने जो बात कही है उसके संबंध मैं मुझ रतन टाटा जो की तरफ़ से लेटर ग्राया है। उन्होंने कहा है कि श्री जटली के संबंध मैं जा पब्लिश हुग्रा है, ऐसा उन्होंने नहीं कहा है।

SHRI KAMAL MORARKA: He is interrupting the Member to defend Mr. Tata.

THE VICE\_CHAIRMAN (SHRI ANAND SHARMA): No. The Minister has not defended Mr. Tata. He has just corrected him.

SHRI KAMAL MORARKA: Excuse me. The Minister has intercupted the Member only to defend Mr. Ratan Tata. This is the biggest shame. The country knows. (Interruptions)

SHRI VISHVJIT P. SINGH: I am on a point of order. An allegation was levelled against an officer who does not have voice in this chamber.

. . (व्यवधान) . . . यह रतन टाटा सरमाएदार की बात नहीं हो रही है। यह बात हो रही है राजेन्द्र जैटली की। ग्राप बैठ जाइए।

SHRI KAMAL MORARKA: No.

. . (व्यवधान) .

उपसभाष्यक्ष (श्री म्नानंद शर्मा) : ग्राप बैठ जाइए, राम ग्रवधेश जी।

श्री राम प्रवधेश सिंह: (विहार) : जैंदली की प्रालोचना करने का हक है।

उपसभाष्यक (श्री म्रानंद शर्मा) : राम म्रवधेश जी म्रापको यह पता नहीं है जब पाइंट म्राफ़ म्राडंर हो रहा होता है तो खड़े नहीं होते हैं। म्राप चुप रहिए। SHRI RAM AWADHESH SINGH: There is no point of order.

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): That is for me to say.

SHRI VISHVJIT P. SINGH: The Minister has clarified it. It was a point of clarification.

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Where is a point of order?

SHRI RAM AWADHESH SINGH: A baseless point of order.

SHRI KAMAL MORARKA: Under what rule?

SHRI VISHVJIT P. SINGH: Under the inherent rule the House has allowed me. Who are you?

SHRI KAMAL MORARKA. You are not the House.

SHRIMATI RENUKA CHOWDHU-RY (Andhra Pradesh): You are not inheriting the nation like this.

SHRI KAMAL MORARKA: You are a weighty Member, but not the House. (Interruptions).

THE VICE\_CHAIRMAN (SHRI AN-AND SHARMA): I request all the Members to keep quiet. You will have your say. (Interruptions) The question is not of interrupting. I would request all the Members to remain silent. There is no point of order because the Minister has already clarified it.

SHRI KAMAL MORARKA. The Minister should not be allowed to bemboozle any Member.

THE VICE\_CHAIRMAN (SHRI ANAND SHARMA): The Minister has every right to clarify. He has not interrupted.

श्री सरेन्द्र सिंह : मान्यवर, कमल मोरारका ग्रीर पाटिल साहब एक ही हवाई जहाज में यात्रा करते हैं ग्रीर रास्ते में हवाई जहाज स्टाफ़ ग्रीर विमान के बारे में खूब विचार-विमर्ण करते हैं। मान्यवर, मैं बदिनयती से एग्नर इंडिया य एअर लाइन को भला बुरा कहने के लिए खड़ा नही हुआ हूं। मैंने एक बात व्यक्तिगत रूप से महसूस की है। पचारी जी ने जो बात कही मैं उसका रिपीटीशन नहीं करूंगा लेकिन यह कहना चाहूगा कि कभी आपने सीने पर हाथ रखकर यह सोचा है कि जब कभी आप हवाई अड्डे जाते है अपना टिकिट कनफर्म कराने तो आपको वहां इस तरह का व्यवहार मिलेगा जैसे उन्होंने बड़ा एहसान किया हो।

मान्यवर, मेरा एक किस्सा हुआ जिसे मैं पाटिल साहब को बताना चाहता हं, मैंने 22 सितबर को दिल्ली से टिकिट खरीदा। मैं पालिया मेंट की पब्लिक एकाउंट्स कमेर्टा के ट्र पर गया था। वह चार स्टेट्स का टूर था। मेरा टिकिट नंबर है-1190207 । मैं पर्सनली दो बार एम० डी० के पास गया।ये ऐसा महसूस करते है जैसे हम इनके मुलाजिम हैं। मान्यवर, मैंने 22 दिन पहले टिकिट खरीदा कलकत्ता से, 14 ग्रक्टबर को ... 402 फ्लाइट से मैंने दिल्ली के लिए ग्रो॰के॰ टिकट कराया "जे" क्लास का ग्रौर हिन्दुस्तान की पालियामेंट के स्टाफ़ ने, पब्लिक ग्रकाउंटस कमेटी के स्टाफ़ ने वह टिकट इंडियन एयरलाइंस के मैनेजर को दिया। वहां तमाम एम०पी० के साथ मेरे टिकट का ग्रो०के० स्टेट्स था। यह मंत्री महोदय बीच में खडेहो कर बताएं कि हिन्दुस्तान में एक भी फ्लाइट ऐसी है कि जिसमें 22 दिन पहले भी टिकट ग्रो०के० स्टेटस का नही होता है **ग्रोर वह भी मैम्बर ग्राफ़ पालियामेंट का** प्राइवेट ग्रादमी का ग्रो०के० हो जाता ग्रोर मेरी रिक्वेस्ट एम॰पो० ग्रीर प**ि**लक ग्रकाउंटस कमेटी मैम्बर की थी। मान्य-वर, मेरा टिकट पहले ग्रो०के० हुऋ। ग्रौर एयरपोर्ट पर जब वही टिकट दूसरे एम० पी० साहिबान के साथ 5.00 बजे फ़ुलाइट थी, 1.00 बजे एयरपोर्ट मैनेजर को दिया। मझे चार, साढे चार बजे इंडियन एयरलाइंस के मैनेजर ने वह टिकट दिया इकोनामी वानिंग कार्ड के साथ। मैंने कहा कि मेरा टिकट तो "जे" teleg to the leading the of their [श्री सुरेन्द्र सिह]

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क्लास का है तो कहने लगा कि मेरी मजबूरी थी, मैं आपको "जे" क्लास नही भेज सकता, किसी ओर को एकामो- हेट करना था। मान्यवर, आज अगर यह एम॰ डी॰ इंडियन एयरलाइंस का यह कहे कि 22 दिन प्ले का टिकट, मैं जब दिल्लो पहुंचा 16 तारीख को, फस्ट बुकिंग डे को मैंने इंडियन एयरलाइंस के एम॰ डी॰ को चिट्ठो लिखी और व्यक्तिगत तौर से पेश हुआ। उसने मेरी टिकट का फौटोस्टेट लिया और मुझे अफसोस है कि आज तक मुझे चिट्ठो की एक्ना- लेजमैंट नहीं आई। नॉट ओनली देट, एम डी ने य॰ कि। कि

My Manager cannot behave like this. Mr. Reddy was there and other MPs were there. His Manager came and requested the Staff and the Members: Look, Members of Parliament, you have many J Class. I have to request you kindly to give me back one J Class. I have to accommodate others. This is a shame on the part of the Department.

AN HON. MEMBER: Action should be taken on this.

श्री मुरेन्द्र सिंह : मान्यवर, एक बात मैं दावे के साथ बताता हूं कि उस दिन उस फ़्लाइट से जो 402, फ़्लाइट शाम को ग्राई कलकत्ता से, मैंने एम डी. को को कहा कि मैं कुछ ऐसे ग्रादिमयों को जानता हूं जिन्होंने सम डे सुबह टिकट परचेज किया है ग्रीर वह उम "जे" क्लास मैं बैठकर ग्राए हैं, यह मैंने बयान दिया एम॰डी० को। हम यह बर्दाश्त नहीं कर सकते कि मिनिस्टर के कमरे में, शिवराज पाटिल के कमरे में तो हम दरवाजा खोलकर चले जाएं ग्रीर एम॰ डी० के कमरे में कार्ड ग्रीर रिक्वेस्ट देने के बाद we are to wait for hours together.

SHRI KAMAL MORARKA: He should be sacked.

THE VICE\_CHAIRMAN (SHRI ANAND SHARMA): The Minister will take a serious note of this.

श्री सुरेन्द्र सिंह : मान्यवर, मैंने 22 दिन पहले टिकट ग्रो० के० क्यों करवाया ? मुझे मालम था कि इस सदन के दूसरे माननीय सदस्य जहा से अते हैं तो वे अक्सर इस बात की चर्ची करते हैं कि टिकटों में अक्सर घपला होता है ग्रीर मुझे आपका डिपार्टमेंट, प टिल साहब, एक लाइन की चिट्ठीन लिख सका । आप किसी भी महकमे मे चले जाइएगा, इंडियन एयरलाइंस का मुनाफा हुआ है लेकिन कितना लेविशली, उनके दपतरों में कितमे ठाठ से खर्च किया जाता है, हमको ऐसा मौका देखने को कहीं नहीं मिलता (व्यवधान)

मान्यवर, मैं दो सुझाव ग्रापको देना चाहंगा । अखबारों में दक्तन-फक्तन देखने को मिलता है। जब कभी पालयट्स लिए जाएं, अगर एयर इंडिया पायलट्स ले तो उनको चाहिए कि वह इंडियन एयरलाइंस के एक्सपीरियेंस्ड पायलट्स लें ग्रीर यदि इंडियन एयरलाइंस ले तो वह वाय्दूत के एक्सपोरियेस्ड पायलट्स ले । दूसरी बात, पचौरी जी ने काफी चर्चा की है स्टाफ के बारे में । नाइट लैंडिंग फेसिलिटी के बारे में मैं एक सुझाव कहकर अपनी बात करूंगा । इंस्ट्र मेंट लेडिग उन सिस्टम इनको एथर-पोर्टस पर ज'रूर कर देना चाहिये जड़ां नाइट लेंडिंग फ़ैसिलिटी नहीं है। पटना के बारे मे देसाई जी ने श्रीर मनोरमा जी ने बताया ।

इसके ग्रलाचा, मान्यवर मैं कहना चाहता हूं कि आप तो हवाई जहाज ने ज्यादा चलते है, आपको भी अनुभव होंगा कि जब हमारे इंडियन एयरलाइस था एथर इंडिया का स्टाफ़ बोलता है तो ऐसा लगता है कि जैसे कोई कैंसेट भर रखा हो। वे हिन्दी बोलेंगे तो ऐसा पोज करेंगे जैसे उनको हिन्दी बिल्कल नहीं आती यह अक्सर होता है ग्रीर हिन्दी बोलते-बोलते हवाई जहाज पर <sup>37</sup>सको पानी **चढ़** जाएं तो ग्राखिर भा मे This is the experience of everybody. This is the talk in the lobby also.

महोदय, एक बात विरोधी साथियों की तरफ़ से बहुत गलत कही गई है कि प्राइम मिनिस्टर के लिए स्वैशिक्ष एयरकास्ट न हो मान्यवर, उन्होंने नेहरू के वक्त से भाज के प्रधान मंती की विभाग सेवाशों की भूषी की...(व्यवधान)

उपसमाध्यक्ष (श्री म्रानन्द शर्मा) : ग्राप बैठ जाइये ग्रापका समय ग्राएगा तो ग्राप बोल लोजिए । बीच म टोम टोकी मत कीजिए । यह गलत ग्रादत है ग्रापकी यह ग्रादत बन गई है । I request the Members not get provoked by what Mr. Ram Awadhesh Singh said.

श्रो सुरेन्द्र सिहै: मान्धेघर, मैं पुरजार अपनी बात को कहूगा कि जब भी प्रधान मंत्री जी विदेश जाएं तो उनका विमान चाहे सुरक्षा की वजह से कितने ही दिन पहले प्राइंड पर रखना पड़े, कितनी ही उसकी जांच करनी पड़े, वह करनी चाहिये। हमारे प्रशीजिशन के कई साथी है जो इसको ठीक मानते है।

मान्यवर, ने चाहता हूं कि जब भी इंडियन एयरनाइंस के पैसेन्जर्स अपना समान ग्रीर अपना बैगेज लेकर चलें तो वह घर ग्राकर देखते हैं कि कभी ताला टूटा हुआ है, या सामान बाहर निकला हुआ है। इसकी तरफ भी ध्यान दिथा जाना चाहिए। धन्यवाद।

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Mr. Santosh Bag, rodia.

श्री राम श्रवधेश सिंह: फिरकाग्रेस ग्राई से ही बुलाएंगे क्या? हमारी बारो है। THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): He has made a special request.

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Vice-Chairman, Sir, 1 thank you for giving me this out-of, turn chance to speak on this very important subject.

राम अवधेश सिंह: आप तो हिन्दी बढ़िया बोलते हैं। जिस भाषा म बोट मागते हैं उसी भाषा म बोलिए ....(ब्यवधान)

SHRI SANTOSH BAGRODIA: My friend always finds it difficult when ever I like to speak in any language. I thank you, Mr. Vice-Chairman, Sir, once more for giving me this opportunity to speak on this subject of functioning of Air India and Indian Airlines.

Before, I come to the main subject, I would like to record my strong objection to Vaghela's statement about the use of the aircraft by our Prime Minister. I strongly feel that it is not only in bad taste but it is\*

SHRI SHANKER SINH VAGHELA: Sir, I object to this. He has no right to call me\* What does he mean by\* I am speaking on behalf of the . . . (Interruptions). The Prime Minister has no right to misuse the taxprayers, money . . . (Interruptions) . . .

THE VICE-CHAIRMAN (SHRI ANAND SHARMA); I think ... (Interruptions) ...

SHRI SHANKER SINH VAGHELA: What is this? (Interruptions) ...

SHRI SANTOSH BAGRODIA: This is not unparliamentary.

SHRI SHANKER SINH VAGHELA: What do you mean by (Interruptions). What nonsense you are talking?

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Have this discussion in an orderly manner. (Interruptions)

SHRIMATI RENUKA CHOWDHU. RY: Yes, we want a discussion in an orderly manner but you cannot mis\_use the word as you like (Interruptions)
....It is a terrible charge....
(Interruptions)

SHRI SHANKER SINH VAGHELA: I am not\* (Interruptions) You are repeating it . . . (Interruptions) . . .

<sup>\*</sup>Expunged as ordered by the Chair.

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): I will request all the Members to express their views without provoking or hurting others. Every Member has a right to express his views freely but if there is anything which goes against the (Interruptions).

SARDAR JAGJIT SINGH AURORA (Punjab): The word\* which has been put there must be removed. (Interruptions).

SHRI SANTOSH BAGRODIA: It is not unparliamentary. (Interruptions)

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): I will go through the record. (Interruptions)

SHRIMATI RENUKA CHOWDHU-RY: The whole nation is our constituency. (Interruptions) You cannot use the word\* (Interruptions) . . .

राजीव गांधी हवाई जहाज में जायें ....(व्यवधान). ..यह कैसी तमीज है। (व्यवधान)

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Please resume your seat. I am on my legs. I will request all of you once again, please have this discussion in an orderly manner. There is no reason to get excited or use harsh words. I have repeated twice that I will go through the record and if there is anything which is not permissible under the rules, that will be explunged. (Interruptions)... No, no. You please resume your seats.

SHRI SHANKER SINH VAGHELA: I am not at all. I want your ruling regarding that particular point. It is with my name and with the word. I want removal of that particular word. You are not giving a ruling to remove that word.

SHRI SANTOSH BAGRODIA: I would like to mention here, Sir. our hon. Members could not understand (Interruptions)

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Yes, I will go through it. (Interruptions)

SARDAR JAGJIT SINGH AURORA: Is the word\* correct or not? (Interruptions)

SHRIMATI RENUKA CHOWDHU-RY: ... to cast aspersion on the Member of this House ... (Interruptions)

SHRI SANTOSH BAGRODIA: It is not unparliamentary. (Interruptions)

SHRIMATI RENUKA CHOWDHU-RY: It is derogatory and denigrating to the spirit of the individual ... (Interruptions). You cannot say that a Member of this House is\*

THE VICE-CHAIRMAN (SHRI ANAND SHARMA): Will you please resume your seat? मैंने कहा कि जिस कांटे क्स्ट में कहा गया है, क्या सही शब्द है, रिकार्ड मंगवा कर उनको देख रहा हूं। ग्रगर ऐसी बात हुई है जो रूल इजाजत नहीं देता उसको हटा दिया जायेगा। ग्रभी डिसक-शन चलने दीजिए

श्री राम ग्रवधेश सिंह : सीधा सवाल है, किसी व्यक्ति को कहा गया है। (व्यवधान)

उपसभाध्यक्ष (श्री श्रानन्द शर्मा) : मैने कहा है ने रिकार्ड मंगवाया है। मैं पसको देखंगा।

श्री शंकर तिह वाघेला : बात पूरी होने पर श्रापकी रुलिंग चाहिए मैं श्रा में सूनने को तैयार नहीं हूं (व्यवधःन)

उपसम ध्यक्ष (श्री ग्रानन्द शर्मा) : ग्राप मेहरवानी करके बैठ जाइये ।

श्री शंकर सिंह बाघेला: एक व्यक्ति को कहा गया है तो इसर्षे रूलिंग देखने की क्या बात है...(व्यवधान)...

उपसभाध्यक्ष (श्री ग्रानन्द शर्मा): रिकार्ड देखे बिना नहीं हो सकत। रिकार्ड में जो कहा गया है उसको देखना जरूरी है।

श्री राम ग्रवधेश सिंह: इसमें काटेक्स्ट की कोई बात नहीं है। (व्यवधान)

<sup>\*</sup>Expunged as ordered by the Chair.

्राप बैठ जाइ रे सभी स्नानन्द शर्मा) : स्नाप बैठ जाइ रे सभी स्नापको पता नहीं (व्यवधान)

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): You please sit down. अब ग्राप बैठ जाडरे।

श्री राम भ्रवधेश सिंहः नहीं बैठूंगा . . . (व्यवधान)

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): You won't defy the Chair 'All right?

श्री राम श्रवधेश सिंह : हमारा कहना है ... (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN\_TARY AFFAIRS (SHRI M. M. JACOB): Mr. Vice-Chairman, I have a submission to make. You asked him to sit down. The Member said he would not sit down. Whatever he said after that must be expunsed. (Interpuptions)

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): As per the rules, no Member is allowed to use the term\* for any other Member and if it has come on the record, it will be expunged.

SHRI SANTOSH BAGRODIA: Mr. Vice-Chairman, Sir, I would like mention here now that our friend has not been able to understand the difference between an in\_ dividual and the Prime Minister of the country. The aircraft is not allotted to Rajiv Gandhi as an individual. Let us understand this, (Interruptions). These people are so much scared of the popularity of our Prime Minister that they cannot think of anything but speak, at every oppor\_ tunity, something against our Prime Minister. They think that the aircraft has been given for the comfort of Shri Rajiv Gandhi. Let them understand that it is given for the security of the Prime Minister of the country \*Expunged as ordered by the Chair.

but not for Rajiv Gandhi as an individual. A reference was given that smaller countries or larger countries do not have private aircraft or private planes for their heads of State or chief executives. I beg to differ with them. Even much smaller coun\_ tries have their own private planes which are used by their heads of State or chief executives simply for efficiency and security. The statements made by my hon. friends on this point are in very very bad taste. I request all of them to refrain from this kind of references in future. It is not going to help the country's security in any way.

Now, coming to the efficiency functioning of Air India and Indian Airlines, I have had the opportunity of travelling by Air India and Indian Airlines planes for the last 30 years, practically every week, once or twice, around the world. I would like to give a recent experience. It happened only this year. Sir, I travelled all over the world with my parents. With a view of nationality, I mean with love for the nation, we decided that we would travel by Air India whereever its services were available. I am very sorry to say this. We travelled by eight or nine or ten different airlines. Everywhere the airlines were flying on schedule. There was absolutely no problem or difficulty. Most unfortunately, in the New York-London and Rome-Delhi sectors we had to travel by Air India. On both the occasions, the flight was late by four or five hours. Maybe, there were definite reasons. I do not say it was just because it was habitual. But it was very unfortunate. For the were time my parents travelling around the world. They were asking me again and again why it happened so, Really I had no reason to tell Whta could I tell them? It was a very very sad experience. Though we were very happy on the aircraft—there is no doubt about that—as far as the ground service was concerned, it was just Whether it is in New York or it [Shri Santosh Bagrodia]

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is in London or it is in Rome or, for that matter, in any airport in the world where Air India operates, ground service is awful. So I make this request to the honourable Minis\_ ter, I will be the first man who will be suffering if he does what I am going to request him to do; even so, I make this request, which please reduce the sectors. We don't mind if you can fly only one flight between Delhi and Bombay. You may offer only one flight. But let that be efficient. At least I know when I am going to the airport that I will get my flight, that I will get a clean service. It is not that I decide to fly in the morning and I fly probably the next morning. I am not relating to you the epexrience we have had for the last two or three days. cannot narrate it. A number of my friends have complained to me they could not come to Calcutta because Bhubaneswar-Calcutta flight had been cancelled for three days in succession. I understand there was a pilots' problem. But can't our staff who are managing these flights decide in advance, say, for the next 24 hours or for the next 48 hours the flights will not operate because this particular problem is there? Why cannot they plan a little ahead a little in advance? All this mess is because of the carelessness and indifference of a few officials. Because of their carelessness and indifference why should we make the innocent passengers suffer at all times? We have 20000 workmeans. 50 aircraft that ers for 400 workers per aircraft. If you refer to statistics it is definitely much higher than in other airlines in the world? All right, taking into consideration the Indian conditions I won't mind this ratio. If we need to give them employment, please give them. please give them employment and tell them they have to work, they have to earn their employment. Let them work only four hours. Whatever number of hours they work, let them work for us. If we have to go on

giving examples like Mr. Surinder Singh has given, I can make a volume of my experience as I travel every week and I have a new experience every week, for the last thirty years. I am not going to go into all those details except one or two which you know and I would like to report again.

Utilisation of aircraft. I know our airlines are using the aircraft to the maximum. If they are airworthy I have no objection. If they are efficient I have no objection. But please do not utilise them at the cost of the lives of passengers. If they need four hours' rest, please give them; the needed rest. That is a technical side and let that technical decision taken by the concerned staff with due care. On a number of occasions re\_ cently I understand the engineers said, all right, this is tolerable. can fly in spite of the pilot objecting to the flight. But the rules say if the engineers say 'it is okay', the pilots have to fly the aircraft. I request the honourable Minister, let the pilots take that decision; their decision should be final, not that of the engineers, because it is the pilot who is risking his own life and the lives of passengers. I understand Singapore changes aircraft every two whereas we have an Air India whose aircraft are used for 10 to 12 years. I still maintain that a number people use Ambassador cars for 10 years, others use them for two years because they are rich people and can afford to change while the poor can-I understand ours is a poor country and, therefore, we are using them for 12 years. But if after 12 years they are not airworthy, we cannot risk the lives of passengers. all these factors must be seen very carefully.

Then expansion of the airlines. The airlines require expansion of up to 12 to 15 per cent whereas you have a constraint probably that you cannot go beyond 7 to 8 per cent. Well,

tre at



that is a problem which we have to sort out with the Planning Department. (Time-bell rings). Since you want me to conclude, I would just go over my points very quickly.

At the airports the absence of porters' service poses a great problem. Porters not being there, old ladies are hard put to, although there is supposed to be a free service on re\_ quest. A number of requests are made. Children cannot use porters. I will give a suggestion, Sir. For security reasons you cannot allow. Either you allow recognized porters which you . have been allowing in the past, or you take the baggage at the gate itself America. Baggage is taken as in the moment you get out of the Then there is no problem. I am not trying to compromise on security. Please do not make the whole thing so uncomfortable that passengers find it impossible to go inside.

Aircrafts are dirty. Toilets dirty in this 20th century. I have written many, many letters to the Even at international Minister also. airports like Delhi. I have noticed, and I have personally explained to the Airport Manager that the WC areas are full of water; you cannot use them. A simple suggestion I will give is: if necessary, remove taps from them. But please keep these things cleaner, otherwise I do not think we will be able to really im\_ prove the facilities at our airports.

About food, my friends have already written. I have said that I am not going into more details.

"Sir, on the safety point I have written a number of times, and this has been confirmed by the Ministry. Ladders are not provided when the aircraft lands. Imagine we have spent crores and crores of rupees on aircrafts but there is no facilities for

coming out of the aircraft. We land at 11.30 from Jaipur at Delhi airport. There is only one ladder provided at the front gate. The passenger on the side takes about 20 minutes to come out of the aircraft. By that time he feels very tired. But it is unsafe also. As per the Safety Rules for landing, the passengers must be evacuated as fast as possible. (Time Bell rings) This has been done in spite of your orders, Sir.

On small things I will not take time. But towels supplied are not refreshing; they are actually stinking.

Well, Sir, I will like a human touch in the administration. All my friends have spoken about it. I fully endorse on this point.

Most unfortunately, I have to mention here that even your personal staff, either they are not available on available telephone, or if they are they ignore; they want a letter in Of course, I think recently writing. we have been given some secretarial funds for employing a part\_time sec-Otherwise really I do not retary. know how MPs can write a letter, send it to your office, and particularly in an emergency. Even MPs are not recognized on the telephone by your own staff, Sir. I just want to know if you can find a better procedure by which MPs can at least make some emergency request when something can be done by the Airlines. Let MPs not be treated just like dirt, Sir.

Regarding the Enquiry informa\_ tion, this is a daily routine. A flight from Calcutta takes two hours. If the flight takes off at, say, 6 O'clock, till 7.30 at Delhi airport nobody knows what is the position. We have all the equipments modern and systems. Can't we It takes know it? minutes or twelve minutes or four or five minutes when the flight takes off from there. We have the telex system. We have all modern systems in our country. The Indian

## [Shri Santosh Bagrodia]

Airlines is having all these systems. But nobody cares to use them. Nobody cares to reply properly. I will request the hon. Minister to please introduce human touch, and that itself will solve all the problems. (Time Bell rings)

Sir, the last point. Pilots desire to play sometimes while they are flying. What has happened in the Ahmedabad and Gauhati accidents? I understand and it is because of low flying, which was not necessary. Sometimes the pilots become fanciful at the risk of their own lives and lives of passengers. These things really I don't know. I have no suggestion to make. But we have to find out a way whereby at least they can be made more disciplined. Sir, about medical certificates we have already discussed in the past also.

Sir, in the name of security we are not allowed to enter the airports. I fully agree; I am not willing to compromise on security of the airports or the security of any individual. But please find out a way. We have people who are going to receive us or people who are going to see us off. Either you decide to change your Indian culture like the culture of any other European country or American countries, where nobody goes to the airport. Either we decide that let us change our culture. Or we want to continue the Indian culture men will go to receive us or see us off. What objection do you have, Sir. They just are not allowed to enter. You check him the way you like as thoroughly as possible. Please make some space available outside the airport where they can sit comfortably and have some drinking water. Other\_ wise, even MPs. MPs' wives and children-well, I am nor saying that you please given any special facilities to the MPs: I am talking about the ordinary passengers' families. They are just now allowed entry. They are not allowed to go in for endorsement

also. How do you expect them.... (Time Bell rings)

I know you are getting impatient; but I am equally hurt and impatient.

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): We have limited time. You will have to cooperate.

SHRI SANTOSH BAGRODIA: One more minute.

In this connection, what kind of security is operating? The hon. Minister knows. I have complained in writing about one officer who has gone beyond all his powers. He has refused to bother even about MPs, State Ministers, even Cabinet Ministers, whereas an ordinary man was given a pass to go near the air\_ craft. But no action has been taken. I am not saying you throw him out in the furnace. At least remove him from there. And what is the use of public men like us who complain and no action is taken? They are defended. Please defend them. As a Minister you probably have to defend them. But please don't defend them for the sake of defence.

Sir, final point. If you can develop Jaipur as an international airport, this will reduce congestion at Delhi.

Thank you very much. I am very sorry I have taken much longer than what you desired.

SHRI E. BALANANDAN (Kerala): Mr. Vice-Chairman, Sir, the Agenda says: To raise discussion on the functioning of the Air India and Indian Airlines. I am sorry that I must say that we can only discuss about the malfunctioning of the Air India and Indian Airlines. The total function has a big compass. Within a short span of time I will not be able to do it. Therefore, I will confine myself to the malfunctioning.

Sir, the functioning of the Indian Airlines and Air India has touched a new low in recent times. On October 19th, the collapse of an Indian airlines plane carrying 130 people and the next day another 40 people killed in Assam sent shock waves through... out the country. During the last four or five months, the functioning of the Indian Airlines and Air India has really pained everybody who is thinking about it. On the 29th of last month an Airbus landed at New Delhi with the front wheel damaged. Luckily the passengers escaped. Since this took place after landing, plane came to a stop. I must that this was a miraculous escape. Nearly 30,000 passengers are travelling through our 162 daily flights. Of late, I am told. 50 per cent of flights go delayed because of or regular maintenance and repairs are not carried out in time. Therefore, 50 per cent of the flights always go delayed. Let us have a close look at the quality of the aircraft. This plane was 18 years' old. It had done 43000 hours of flying and 47000 landings. then, proper repair or maintenance was not done. Two days before this some trouble devetragic incident. loped in the same plane. It had to be landed at Ahmedabad, the same place where the accident took place. The plane was landed because the hydraulic system was not working. Now Ahmedabad is an airport where lot of traffic is there. There are 17 There are landings every day. proper instruments for landing there. Parallel and vertical systems are not there for landing. Vertical landing system, is not there at Ahmedabad and the parallel landing system is not working. This is the reason for the accident. In the circumstances, one can conclude that the responsibi\_ lity for this accident should be borne by the authorities and by the management. I must be soft to the Minister. I know him well. But if 130 people die because of poor maintenance, worn-out aircraft, 18 years' old aircraft, because of visibility being poor at the airport and because of techninot being proper. cal arrangement

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then what a pilot can do? The accident which I am referring to took place due to inefficient management of which our Minister is in charge. Recently, an accident took place in Japan and 500 people died in that accident. What happened? sident of the Airlines resigned imme\_ diately. Therefore, even though may look odd, I am constrained say that the Minister should and set an example so that the riousness of this thing goes into airlines management.

You know, Sir, that in order instil efficiency in the airlines, our Prime Minister thought it fit to have industrial experts. industrial genius and industrial giants of the country must be then in the Indian Airlines and Air India. Tata has come Bajaj has come. What happened after that? What happened their coming into the management of the airlines? Now, we are told that 50 per cent of the aircraft are going delayed. This is the situation.

Our Prime Minister has gone record in this House itself saying that the aircraft which are being used by Vayudoot are so bad that nobody will buy them even if they are given free. That is what was said by the Prime Minister of this country who is a better qualified person than me to judge the quality and efficiency of an aircraft because he himself was a pilot. He said that the aircraft which are being bought by Vayudoot are so bad that we won't buy them even if they are given free. When we go through the records, we find that 20 aircraft have been bought. These are the same aircraft which our Prime Minister did not want to buy even if they were to be given free. That was the statement made by our Prime Minister. How is it that we bought these 20 aircraft for Vayudoot which are useless? result is that our people die in good numbers because of accidents. Not only that. This has happened in spite

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[Shri E. Balanandan]

of the Prime Minister. Somebody says-I don't know-that it is because some influence was exerted by some foreign companies on the authorities Airlines and Vayudoot οf bought. aircraft have been these Mr. Minister, you will be able to explain why this is being done in spite of the statement made by our Prime Minister. . 31 . J. L.

Another important thing to which I want to draw your attention is the malfunctioning of the systems in each aerodrome. I told you about Ahmeda\_ bad. Our friends who spoke before me said about the daily delays. Yesterday, our Kerala MPs could not come because the flight was delayed. Yesterday another MP told me that from Vijayawada to Hyderabad could not come. This is a daily occur-It is rence. Why is it happening? because we are now having only 50 planes. Somebody has suggested to curtail and cut down. I do not say that. But the requirement of the country is so large, now that you are managing this, you should demand the Government to put some more money in this sector so that more planes can be bought. I do not want you curtail it. And the protective system is also required. Modern system is fool-proof. If any pilot wants to do something wrong, he is not al\_ lowed to do so because the modern systems are so perfect. Therefore, those protective devices have to be bought by the Indian Airlines and Air India so that our efficiency be improved. Many hon. Members spoke about the other things. I would only suggest two or three things about the functioning of this Corporation.

Sir, as you know, I am from Kerala. From Kerala, from Trivandrum many people are going to the Gulf countries. For the very same distance, if you travel from Bombay and from Kerala, more money has to be paid by those who travel from Kerala. Why is it so, Mr. Minister? There are complaints from Kerala. And there

are so many fantastic statements in reply. I may tell you that from Kerala so many are going abroad and they are not getting flights. troubles are there. I do not want to complain about that because I know that we are not having sufficient number of aircraft. I just give a go-by for that thing. But about the increas\_ ed fare, why should there be a discrimination? I am told that is because some influential people in Bombay are influencing the authorities of these Airlines to see that the traffic from Trivandrum is kept low. The second thing is that there is a demand to make the Trivandrum airport an international airport. All the facilities are there. Only one thing is not there. What is that, Sir? You know that. That is, the authorities in Delhi under him. I know the Min\_ ister personally and he may not have such a kind of feeling against State in the country. But to our bad luck, I am constrained to say that today Kerala is neglected on ground too. Therefore, Sir, when enter into this question, first of all, the Airlines authorities should admit themselves that they were responsible for the death of these people, nobody else because, Sir, our Indian Airlines and Air India, specially Air India could not provide proper technical and mechanical safety arrangements in the planes. The aerodromes are not provided with the required safety arrangements. This was the reason for the disasters that took place. I am repeat all the not going to other things. At least, in the future, this should be remedied. And I must request you one thing. Our hon. lady Member brought to your notice that you are operating so many kinds of aircraft. 18 years is the life of plane. And you have to keep the spares. Is it possible? We have to standardise our operation. Being controlled by the Government under different Corporations, our operation can be standardised. Let us say buy two, ten or five standard aircraft. modern aircraft so that we can keep spares etc. and also so that our operations can be efficient. I must request through you that we must com\_ pete with the world. I say that cur technicians our pilots are up to the standard, international standard, and you see I tell you that these Tatas and others they do not understand about wages, salaries etc. They take the workers as enemies. I do not want to lecture on that. But I only 'tell you that these pilots, these engineers, these mechanics, who are working in our establishments are offered high salaries and high positions elsewhere because they know that our staff is better. Their behaviour etc. somebody was complaining. All right, we can tell them that they should behave properly. I do not subscribe to their views. I only request Minister that these points may kindly be considered and he must be conscious that we are dealing with human lives and also we are competing in the international market and that India is a developing country. There\_ fore, our Airlines should be pucca uptodate, good and they should attract more travellers. Thank you, that is what I wanted to say.

SHRI VISHVJIT P. SINGH: Mr. Vice-Chairman, Sir, I do not want to get involved in giving all kinds of figures, but there are certain very basic figures which need to be seen in any discussion regarding....

SHRIMATI RENUKA CHOWDHU-RY: To be seen, to be believed.

SHRI VISHVJIT P. SINGH: To be seen to be believed, to be disbelieved, I do not know what to say. (Interruptions)

SHRIMATI RENUKA CHOWDHU-RY: That is the illusion that you give.

do not give any illusion. Sir, I will deal first with the Indian Airlines. I am not going to take much time. I will deal first with Indian Airlines. I will then go on to Air India.

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THE VICE\_CHAIRMAN (SHRI ANAND SHARMA): Are you going to deal with facts or figures?

SHRI VISHVJIT P. SINGH: I am going to deal with the department. (Interruptions). The figure Deccan Queen is yours, not mine.

SHRIMATI RENUKA CHOWDHU-RY: Look at this jumbo talking, with all the excess baggage....

SHRI VISHVJIT P. SINGH: Sir, we have fifty aircraft and seventy destinations, and nine of these aircraft are flying a minimum of fifteen hours a day, touching twelve destinations. In other words, landing practically once every hour. Planes which are eighteen years old. I can imagine that if there was a birth in the plane when it first came that child can probably now be a pilot, flying that same aircraft that is the situation. And what do we have on the other side? Twenty thousand employees, four hundred employees per aircraft. The man to aircraft ratio being 400 for each air\_ craft and, Sir, the number of passengers only 28,000 per day, in spite of all this. So, one and a half passengers per employee. So, for each one and a half passengers you have one employee to look after. That is the situation. I am talking of figures (Interruptions).

AN HON. MEMBER: Who is that particular employee?

SHRI VISHVJIT P. SINGH: I have three of them looking after me. I am larger.

The point is that in this situation what do you expect? Your fares are amongst the lowest in the world. So, how are you going to make a profit? You make a profit by seeing to it that the planes are in the air all the time, as much as possible, maximum utilisation. What does this maximum utilisation result in? It results in profits, yes, but it also results in safety factors being ignored. It results in the planes being serviced at night,

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[Shri Vishvjit P. Singh]

when people are tired. It results in technicians' strikes; it results in the cabin crew saying that we cannot fly six hours; it results in the pilot say. ing that we are suffering from fatigue; it results finally in the plane collapshave seen. That is the ing, as we situation. In the face of this situation, what are we going to do? I will come to the solution later.

- I would now like to tell you about Air India. Let us go to Air India. They have 19 planes; now they have got two more, and so it is 21, then we fly to 34 countries; the planes are 12 years old with 7,000 employees and everyday 17,000 people approximately, flying by Air India....

AN HON. MEMBER: No, it is 17,000 employees. i~ 3-**96** -764

SHRI VISHVJIT P. SINGH: 7,000 passengers and 17,000 employees; yes, I seem to have got mixed up as usual. Now, what do we find? We spread ourselves too thin both in Air India and Indian Airlines. Whenever pressure comes that let us have this destination or let us have that destination, we fly to that destination, whether it is within the country or outside the country. Again, the planes are over-utilised; again everything is done. It is the same pattern followed. And then what do you expect into this huge morass of employees of all kinds of people getting salaries for doing I don't know what? You think you can produce one Minister, then you produce one Managing Director who is the whiz kid, Mr. Arun Jatley and come out with a magic solution! They don't have any magical solutions by which they can solve them. You have to give support. And how do you give them support? It is by allowing them to change the whole ethos. What is the ethos today? We have seen the ethos. I have seen the ethos. Everybody has mentioned right from Mr. Surender Bansilal to Mr. Bagrodia to Members of the Opposition. Everybody has

mentioned the kind of service they get, right from the ground crew, which does not bother you. I had the experience when flying all over the world. In Hong Kong, the Manager, Air India told me " I am sorry I cannot do anything for you; better get everything done yourself. There is nothing I can do for you". I said I have got a VIP stamp on the Air India ticket: it is honoured every other airlines in the world. What about you? It is Air ticket. He said "We are sorry; we cannot do anything". Air India VIP ticket is honoured by evrybody except Air India. That is the situation.

Discussion

As far as luggage is concerned, somebody mentioned about it, everytime I have flown by Air India—and this is the record—they have always lost my luggage. And last time I flew by Air India. That I think was in 1986. I must tell you; it is very funny. So in 1986 they lost my bag and I got hold of Air India people and asked them: Why don't you get my bag back? They said: 'We get your bag back but you will keep quiet'. I said, yes, I will keep quiet. And he rings up Bombay and says: Look, if the bag is there, nobody will be punished; they are not going find out what happened; please send the bag back.' That is the situation.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir); Did you get it back?

SHRI VISHVJIT P. SINGH: I got it back. The staff has got management in its control. The management is being blackmailed by the staff. That is the situation today. we give them support, they will not be able to solve these problems. Unless we give them support, they will not be able to solve these problems. recuperative, merely being criticising them is not going to get us anywhere. We have to give them support; we have to give to the hon. the support. We have Minister

give to the Boarus of the airlines the

support about which I will spell out wnat kind of support it will be Talking about the food the food is exeit is not even crasie. At times edible. I have seen many times. Sometimes there is no food except some apple or some sandwiches. Why? Because something is on strike. Icecream they serve, I think they have been buying the same ice-cream the last 20 years. Sometimes you get a feeling that it may be 20 years old. That is the situation. About cleaneverybody has mentioned. About efficiency, we all know the situation. There is no imagination at all. No imagination has been 6 P.M. used. I have flown by differairlines all over the Every national airworld. lines has a national ethos. Even the extent of things available dutyfree. There are a whole lot of very beautiful handicraft available from those countries. For example, in the case of Indonesia, it is boutique. In the case of Malaysia, it is pewter and so on. But Air India is the only airlines in the world where there is available from India. You nothing have French perfume. You American cigarette. You have English tobacco. But you have got nothing Indian available at the dutyfree shops "KIT BYRIT

AN HON. MEMBER: Scotland scotch?

SHRI VISHVJIT P. SINGH: The scotch is probably Indian.

THE VICE-CHAIRMAN: (SHRI ANAND SHARMA): Not even peanuts?

SHRI VISHVJIT P. SINGH: I do not know about peanuts. Very soon, we will be getting Pepsico peanuts. It is all right.

What is the solution? What has to be done is that we have got to cut back. Cut back on what? On the excess staff. How do we do it? We

have set up the Vayudoot. We have set up the Pawan Hans. We have set up International Airports thority and the National Airports Authority. But Sir, the remarkable thing we have done is that we launch massive recruitment drive respect of the various authorities and corporations we have set up. I not see any reason why in the expansion of these other subsidiary services, excess staff from both the Indian Airlines and Air India could not be adjusted. I do not see any reason why it cannot be done. I am sure it can be done.

While on the subject of staff, I would like to mention one thing. I do not want to get into the aircraft and myself looking into a mirror. When I see the staff who are to look after the possengers in the aircraft, they look like me sometimes. What is the situation? In Hindi, we have a Kahawat

जिसका काज उसी को स.जे

The situation is such that we have got a cabin crew which is atrocious. It is absolutely atrocious both in Air India and Indian Airlines. There ought to be an age in regard to recruitment and an age in regard to removal of staff. Then they should go to the ground staff.

SHRI GULAM RASOOL MATTO: As a spinster, take it in an aesthetic sense.

SHRI VISHVIIT P. SINGH: I am a bachelor. I am not a spinster. I do not know whether you are a spinster. (Interruptions)

SHRI BIR BHADRA PRATAP SINGH (Uttar Pradesh): You are a chronic bachelor

SHRI VISHVJIT P. SINGH: I may spring a surprise on you, Bir bhadraji. You never know.

SHRI JAGESH DESAI (Maharash-tra): When?

SHRI VISHVJIT P. SINGH: Sir, now I want to wind up the whole thing. rite

140 T . 41 AN HON. MEMBER: Including your bachelorship?

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VALIULLAH SHRI RAOOF (Gujarat): You want to wind up the Indian Airlines?

We SHRI VISHVJIT P. SINGH: have to do rationalisation. What is required is rationalisation. What required is for the Government India to pour in funds. I know there I know constraint. tourism is not one of our essential areas of priority at the moment. But civil aviation ought to be. Priority has changed over the years. Time has come when we have to give civil aviation the importance it deserves. Government of India has got to make up its mind to subsidise a large part of the expansion of the civil aviation We have to put in some sector. money whether we like it or not, the form of aircraft and in the form. of other services. We have to do that. We must plan for it; how we are going to span the priorities; at some point of time, as soon as possible. -- - 3F

Now, a stage has been reached when merely negotiating with the unions, merely bringing about some cosmetic changes, is not going to get us anvwhere. I know the remarkable intelligence of our officers, of our Minis. ters, but let me tell you, sir, that they will not succeed unless very drastic solution is found. out a drastic solution, nothing can be done because the situation today has become very drastic. I have pointed this out. I am concluding. situation has become so drastic that only a very very revolutionary solucan set right tion the And this solution can only be strong will to cut back first and after cutting back, creating efficiency and then creating expansion in the true

methodology of management. If they do not do it, all I can say is that I good looking the hon. know how Minister is, how good looking the of Air India is, Managing Director who looks like a film star, because he lives in Bombay he is dressing like a film star, if you allow me I may repeat this couplet:

खुदा जब हुस्न देता है तो नजाकत ग्राही जाएगी। कटम एक एक के रखोगे तो कनर बल खाही जाएगी।

SHRI PRABHAKAR RAO KAL-VALA (Andhra Pradesh): Mr. Vice\_ Chairman, Sir much has been talked about this subject, regarding functioning of the Indian Airlines and everybody is agitated about the functioning of Indian Airlines. I think by this time the Minister could have felt the gravity and intensity of the functioning of this Airlines.

Sir, when the Parliament Sessions are on we, from South, from Hyderabad, Madras or Kerala, are subject to travel in the Airlines frequently, most probably in every weekend. We have got so many practical experiences about the functioning of the Indian Airlines and all that. The other day, on the 2nd of this we were waiting at the airport to go to Hyderabad, Luckily, Mr. Buta Singh, the hon. Home Minister, was also at the airport. The flight which was scheduled to leave for Madras at 6.20 was delayed by 7 hours. (Interruptions) Whatever it is, but after every half an hour they were nouncing further detention of the aircraft. Ultimately hon. Buta Singh tried to verify which other flights were running late. It was found that the Bombav flight was delayed by four hours and Calcutta flight by five or six hours. What I want to say is there is no accountability, there is nobody to check what is happening in the Airlines. Even the hon. Minister was not informed what had happened. They simply said that it

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was a mechanical defect or engine defect.

What is the reason behind these delays? We have come to know that aircraft is engaged available round the clock, with the result that no time is left for servicing even. With the present traffic nearly 200 aircraft are needed but only 45 to 50 are available. This is resulting in all this confusion and criticism. Sir, the Indian Airlines in this country is a monopoly corporation. There is no parallel organisation. My presumption is that it might be making profits, but then why don't you allow some other agency to make these flight arrangements? \_\_ \_\_

Regarding the ground and the commercial staff, all the hon. Members have complained about their functioning and courtesy to the VIPs. Only yesterday, in the morning took the boarding card, but there was no seating arrangement, there was a lot of confusion in the flight itself. Kindly issue them necessary instructions. The Minister should feel the gravity and intervene. We do not want to sacrifice our lives for petty things. We are ready to sacrifice for country for the integrity and development of the country, not just for these mechanical defects in the aircraft. So I request the Minister in this context to intervene and see that these airlines work efficiently and get compliments from the people. Thank you.

THE VICE\_CHAIRMAN (SHRI ANAND SHARMA): Shri Vishwa Bandhu Gupta. Just a minute. They have curtailed their time and instead of one, they want two speakers. So let Smt. Renuka Chowdhury also speak.

SHRIMATI RENUKA CHOWDHU-RY (Andhra Pradesh): Thank you so much, Sir, for giving me the opportunity to speak. Without beating about the bush, let me fry and give a

comprehensive picture of waat all of us are trying to say. I associate my self with the sentiments expressed by a large number of Members who have already spoken, more particularly my colleague, the lady Member, who has drawn from her wealth of experience, having been associated with civil aviation in her years of serving as a Min\_ ister. She had a lot of very technical aspects which I am very proud that a woman has taken cognisance of and she has verbalised them today. All of them were very true and we must see that these aspects are examined comprehensively and in the correct perspective.

I also support my colleague, Shri Vishvjit Ji, who said that we must support the Minister in his endeavour to organise this disorganisation that is taking place and see that he brings about a viable via media between commercial feasibility and actual delivery of goods as well as services, because it is a consumer-oriented in\_ dustry. Let us see it in the correct perspective of the Airlines irrespective of the fact that it is a monopoly thing. Besides considering it as an air transport, it is a means of communication. Let us view it as an essential commodity. Do not reduce the essential commodities to only rice kerosene and sugar. Transport today is an essential commodity for a country of our size. It is an essential service, as well as the staff of the Air\_ lines must be brought under the legislation of essential services. They cannot hold the country to ransom by going on strike for demands which can be negotiated otherwise, whereby the nation is incurring a loss, not merely in terms of statistics of monetary and financial losses incurred by the Airlines, but also in terms of services that are rendered by people who are required to be at other places. We have come to the conclusion that we can only fly Indian Airlines if we have the time. Otherwise we will go by train which will probably reach earlier and failing that, we will go by cycle which is pollution free and has

[Smt. Renuka Chowdhury]

been my party symbol. You take it in its correct perspective and then you do the budget allocation for an essen. tial commodity which is going to be revenue resource also. Its revenue resourcefulness has to be utilised to its correct optimum levels, of both flying time and performance time as well as mechanical ability. When we speak of technical aspect of training our pilots on simulators, we are importing trolleys, which is a shame, because our nation has the only institute of its kind in the whole of South-East Asia-the Institute of Aviation Medicine based in Bangalore, Karna, taka, where we have simulators which have been made indigenously at HAL. And please note that we are training **p**ilots from other countries Aviation Centres. And if anything our Prime Minister is qualified for, it is this thing that he knew how to fly. That is his only qualification that he was a pilot. So he should take cognisance of this because he has been through IAM. He must encourage the Minister concerned because the Minister has taken over this portfolio recently and has inherited a lot of problems along with the managerial problems. Now we must see that 'when we have an Institute like this, actually there is no need for us to import trolleys. I am just going to take up with the International Airports Authority of India why we cannot make indigenous trolleys, etc., because it is a shame that we are losing foreign exchange on these things when we can as well make them. - nenger er i **agi**r

When we talk of contracts, why are we giving food catering contracts on our international routes like Frankfurt\_London-Delhi and others? Whenever there is a strike, we are taking food from other people. It is terrible. Please encourage Indians who are abroad, take recognized Indian restaurants and get them to cater food on your flights so that we become responsible. Collective responsibility and public accountability come from us.

What is important today is that we have failed in the airlines to carry the original message that our hostesses are our Ambassadors of the Air. No longer do the personnel of our airlines consider themselves as ambassadors of our country, diplomats of our country. We do take a lot of nonsense sometimes, I agree, from airports both Indian and foreign. The passengers are not above board when it comes to misbehaviour. I have seen passengers dead drunk and misbehaving with an attractive hostess and the girl keeping her lips sealed because her duty is at stake. We also, as a people, have a responsibility towards our girls who are flying on these aircrast. I do agree that we must maintain the standards and the customer is always right. But let us examine ourselves honestly on this floor because, if we cannot be honest on this floor we cannot be honest anywhere else in the world; we have no right to preach to others. ಕ್ಕಾರ್. ಹ-ಇತಿಕರ್ನಿಗಳ ಕ್ಷೇಟ್ ಗಳ ನಗ್ಗಳ

Hence, when we examine this industry and its inherent managerial problems, we have got to bring it under the umbrella, I repeat, of essential commodities and essential services, and they cannot go on strike when they choose.

There is another thing which is often done for the convenience of the airlines. I know this because I come from an aviation background and I have also had many flying hours logged in with me and I know what exactly is done to suit the management, our airport authorities as well as the airport managers. A certain number of seats must be left for allotment at the discretion of the airport manager. -there is no denying that-because you never know because there may be emergencies like a death, a marriage, a disabled passenger and in such circumstances a seat is given at the discretion of the airport manager. But, do you know that if you are willing to pay in foreign exchange you can get an Indian Airlines' ticket? . I know that for a fact—I want to go on record-because I made a passenger pay in dollars to see if he would get a ticket, because this accusation was made at the Delhi airport. The ticket was paid for in dollars, afterwards the money was converted into Indian rupees whereby the exchange was got, and whoever the persons responsible pocketed it. These loopholes need to be plugged. We are not going to sell our nation and our hospitality for a few dollars more. This is where the breakdown of the system starts where a man who has the authority and some discretion in his hand is misutilizing it . . . (Time Bell rings) ... Sir, please. With due respect 1 am winding up.

This is where the corruption starts. It is not just corruption in terms money. It is the corruption of morality of ours as a fabric, as a nation, as a people that we lack the inherent sense of responsibility that we have to discharge. Then that goes with the Union Home Minister also. When he is to meet the Prime Minister and when he is late, I am sure the Prime Minister is going to accommodate him. They have other methods of communication like Fax telephone and telex. But, for the Home Minis\_ ter to delay a flight inordinately and, worse still, in collusion with the staff who go on telling the passengers that there is a technical snag, what does it mean? In view of what has happened recently where our aircraft have been nose-diving, where our nose-wheels are caving in, where our landing gear does not lock, where the hydraulic systems fail and the baggage does not come out, where you have no instrumental landing systems, where you have no night\_landing facilities, where your hotels are in a dilapidated condition and where your airlines staff are insolent, arrogant and indifferent to the passengers' plight, in such circumstances, for the crew to say that it is a technical snag, is it proper? I ask you: please "technical snag." I do not **de**fine understand "technical snag" when the aircraft has landed last night, and if is going to take off this morning. That means that the ground crew have not done the A check, the B check and the C check on the aircraft. Is that a technical snag? You cannot add to fear of the passenger who is flying because he has to, not because wants to. Nobody wants to spend money on air travel, additional money on air travel. It is hard-earned money. Saying that there is a technical snag, we are delayed for one hour, two hours, seven hours. You are creating inherent insecurity in your passengers. That is why your passenger\_flying figures do not match the amount you have invested in it, and it becomes a non-commercial, nonviable airline. As it has been admitted by some of the reports in the Press, you have your system which says that your crew can fly, your staff can fly as one of the perks whereby you have three passengers in your international flights, and the rest are all your regular crew and staff. They are all flying in first class. I agree, perks Then what happens? are important. You try to update the system. You say that it is a free ticket. What about the food?

What about the liquor, alcohol that is consumed on board? Who is paying for that? How much is it costing us to fly all these people who are on their perks? We have to have a realistic picture. We have to reorganise the system.

If they are going to blackmail and hold the country to ransom by going on strike, I have no sympathy, and I will extend full support to the Minister under any circumstances both as a Member of Parliament and as a Member of the International Airports Authority of India. If he will give me a licence and authorisation and identification whereby the ports can recognise me, wherever fly in the world I am going to conduct on-the\_spot inspection and I will give you the data back. There is no action going to be taken on the

[Shrimati Renuka Chowdhury] spot. But surely you must get your feedback. I support you in your endeavour of trying to improve the nonexisting facilities.

Thank you. - 1987

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SHRI VISHWA BANDHU GUPTA (Delhi): Mr. Vice\_Chairman, Sir, have listened very carefully to my colleagues, and I think if it could be summed up in an Urdu couplet, it would be as follows:

'हम तो डूबेंगे सनम आपको भी ल डुबेंगे।'

भ्रोग्लाम रसूल मटटू: वह है "हम तो डूबे हैं सनम अधिको भी ले डूबेगे।"

Sir, to sum up like this, it might be unfair.

श्रो विश्व बन्वु गुप्ता : इसका ट्रांसलेशन ग्राप मेरे से बेहतर कर सकते हैं।

SHRI GHULAM RASOOL MATTO: In Urdu it will be:

I am already drowned;

I want you also to be drowned.

SHRI VISHWA BANDHU GUPTA: I will do that, Sir.

Sir, to sum up like this in an Urdu couplet the performance of the Indian Airlines and the Air India might be slightly unfair.

However, the crucial point is that when we are dealing with these Airlines, we are not dealing with running bullock-carts or trucks on the road. We are dealing with the core sector of our economy. Sir, it seems to me that this particular aspect has been lost sight of by the Govern\_ ment, by the Ministry and perhaps by those who are running the Airlines. To my mind, an airline, such a large airline, such a great airline which was a great airline also in the whole world, needs to have constant renovation, imagination and action as far as its future and present growth is concerned.

Sir, we are living in a fast moving world. All the airlines that we see, give extremely efficient service, get the passengers from A to B, get the reputation of being very polite, and it seems that all these things are lacking in our Airlines. At least that is view that has been given by my leagues on the floor of the House.

Discussion

Sir, I would like you, however, to take a look at another aspect of our operation. Sir, we are flying something like a crore of passengers a year. The whole world, perhaps, flies only 10 crore passengers a year. My colleague, Mr. Vishvjit Singh gave figures and facts about how we are using to the maximum advantage the aircraft that we have. How short we are of the aircraft? The question is within the limitations of the aircraft and the availability of the infrastructure that we have, are we doing a good job? How do you judge an airline? Does the airline get you from A to B when you want to go, say, to Calcutta or to Bombay? Will it take you there in safety? Will it have polite staff to talk to you? Will you get re-confirmation of tickets on time? These aspects, I am afraid, need very careful examination by the hon. Minister and the people who are running the Airlines to see that the public is satisfied. It is true we are flogging our aircraft. Perhaps beyond a particular point they should not be used. I will give you an example. As far as using an aircraft for a long time as long as it is within the safety limits is concerned it is all right. As long as the rules of the DGCA are carried out, the regular checks are carried out, the mandatory corrections are made, aircraft will fly. However, time is required for those things. Is sufficient time being given to the trained staff and are they in shape to maintain the aircraft for full safety standards? Now let us come to the pilots. Some of the pilots will say all right, "I will fly from A to B and get your there. This is the price." But if they want to increase their wages, they will come back and tell you, "Sir, we are



over-tired. We do not want to follow this particular thing; we have to work to rule" and so on. But if they are paid the same safety standards can be ignored. This is another aspect which the hon. Minister has to look Where is it that the problem actually exists? I feel among many of the other areas, one area in which the problem exists is the top staff, the top management and the Government must inspire all the people employed in the Airlines to work in national interest to be a giver to the economy of the country. I was flying in the They could American Airlines. give me a ticket, but I went to United Airlines on the next counter. They asked why I was not flying on the American Airlines, I said: "I have come to your counter. Will you give me a ticket?" The ticket belonged to the American Airlines. Do you know what the lady said? "So, you want to fly in the best Airlines." That means the United Airlines, not the American Airlines. So, there is an element of quality and competitiveness. I think one of the things that has gone wrong in our country is that there is no competition at all. If you had given, let us say, contract of running the Indian Airlines and Air India probab\_ Jaipur Golden , who are ly to the running very efficiently the truck services, you will probably find that might be run the Airlines smoothly and efficiently. The salaries of our staff and pilots are in a way comparable to the world standards. It is true that the pilots are looking elsewhere to improve their conditions. Without comparing their salaries with the salaries of pilots in the USA and other countries, I am told whole their salaries are fairly comparable. However, this is matter which the hon. Minister should look into in advance rather than at a time when the problem actually arises. I think it is very important that the pilots as well as the staff on the ground are fully satisfied to work in an efficient manner and try to consider the airlines as a national airlines,

of their own. Sir, I agree with of my colleagues, Air India lacks the Indian touch. I think, it lacks the It lacks Indian touch in the service. the Indian touch, perhaps, even from advertising angle in building up the image. Today the image of India has slipped several numbers. Mr. Vice Chairman, Sir. I am not going to take too much time but you will kindly note that people fly by an airline when you have a good image of the airline. I think a great deal more needs to be done in improving our approach to advertising throughout the world in order to attract more tourists.

Regarding the question of funds, I think, several hon. Members have referred to it. How do we buy aircraft? Where do we get the money? The Government is not going to give much money to buy aircraft. Can we raise the money from the Airlines them-Most of the airlines around the world have built up their staff and expanded by having an enlarged operation for tourism. I would the hon. Minister who is looking after both the Ministries to kindly give high priority to tourism. Now, tourism is one area from which he can sufficient money to buy as many aicraft as he would like. Can it be given the priority and the importance that it deserves in our great country? I think India is probably one of the few countries in the world tourism can be the largest. But has care been taken of this problem to integrate the operation of the Indian Airlines and Air India as an embodiment of tourism for India?

Sir, let us take a small example, 'I will give an example, let us say, flights operating out of Kerala to the Gulf. They are cancelled without any notice. They are cancelled in a row. People who are travelling from Kerala to the Gulf are generally working there and they are earning foreign exchange for us.

SHRI JAGESH DESAI: That is the only route.

[The Vice-Chairman (Shri B. Satyanarayan Reddy in the Chair]

SHRI VISHWA BANDHU GUPTA:
But the flights are cancelled. So I
think this is one area which the Minister may kindly look into for improving the operation of the flights from
Kerala to the Gulf.

Sir, I would like to know from the hon. Minister, what has happened to the air-taxi programme. This could have eased some of the tensions refeferred to by my colleagues. If they could not go by regular airlines, they can go by air-taxi. What has happened to the air-taxi? Are we doing something about it? May I know from the Minister whether people have approached you? Are you giving them licences? Are they likely to get or are we going to be without air-taxi in this country?

Sir, I mentioned about the sense of competition or an element of competition. In Europe and particularly in America they have even an incentive plan for frequently travelling passengers, meaning, that they would give a bonus to the people who travel by the same airline. Of course, this does not exist in this country. We have perforce to travel either by Air India or Indian Airlines. But they are trying to build in such a way that if you travel a million miles, you will get hundred thousand or thousand miles free travel so that you feel attached to that particular airline. You that the service in that particular airline is very good. You know, Sir, that there are so many good airlines the U.S.A. for the same route and you still have efficient service and if they are not good, if the staff was not polite, if they could not get the treatment they wanted, if they could not get the endorsement that they wanted, certainly, they would go out of business within no time.

I would like to suggest that the hon. Minister may kindly see that there is inspiration among the staff so that they know that they are performing a very, very important part of national service by running the airlines efficiently. He may kindly look into it and find ways and means by which the whole image of the country goes up. Sir, he has to buy more aircraft. He has to find the money. Even I am of this view. If he goes to the public in order to improve the service, probably, he could find the money. I do not know what the restraint's are on that. You would remember Mr. Vice-Chairman, that the Mahanagar Telephone Parishad has tried to raise money from the public and they have succeeder. So why not Air India and the Indian Airlines find funds from the public? People want service and people want to go from point A to point B safely, efficiently and want to have a polite service. They will be willing to pay for it. So I would request the , hon. Minister to look into the matter of trying to raise funds in this direction. but above all to try and build an image of Air India and the Indian Airlines to serve the people in India and abroad.

श्री राम श्रवधेंश जिह (बिहार). उपमभाध्यक्ष जी, जितनी बातें हो चकी हैं,
में उन्हें दोहरामा नहीं चाहता श्रीर मैं
कोशिश करूंगा कि कम ममय में श्रपनी
बात कहूं। श्रमीतक जितने माथियों ने
जितनी बातें की हैं, उसमें रोग के कारण
के बारे में नहीं बताया है—रोग के कारण
का नहीं, बल्कि रोग के लक्षण के बारे
में बातें कहीं हैं कि रोग क्या है, रोग
कहां-कहां है। तो रोग कहां है, लक्षण
क्या हैं, यही बात बताई, लेकिन रोग का
श्रमल कारण क्या है, इसके बारे में चर्ची
नहीं के बराबर हुई है।

्रींग का मूल कारण है, ट्रांसपोर्ट प्रागेनाई नशन, जो एयर-इंडिया ग्रीर इंडियन एयरलाइन्स है, इन दो संस्थाओं में जो गडबड़ी है, जो बीमारी है, उसका कारण मूल रूप से एक है, ग्रीर वह यह है कि जवाबदेही निश्चित नहीं है। जवाबदेही ग्रगर निश्चित की जाती कि विलम्ब के लिए कौन एक व्यक्ति जवाब-

देह होगा, तो फिर उस पर तत्काल कार्य-वाही की जा सकती थे।। दुर्घटना के लिए कौन व्यक्ति जवाब देह होगा तो फ़िर उसकी तुरन्त पकड़ा जासकता या ग्रोर उसकी जिम्मेवारी होती कि दुर्घटनाएं न हों, इसके लिए ठीक समय पर मटेनेंस किया जाए, ठीक समय पर देखभाल की जाए भीर जो रनवे है, उसको ठीक किया आगए, जो मार्डर्गतकनीक चाहिए, उनको ीक किया **जा**ए। ये सारी चीजे जनकी रिजम्मेवारो की होतीं स्रीर जहां गड़बड़ी होती, हम उस पर हाथ डाल सकते थे कि यह गड़बड़ो नयों हई

तो हमारे इस संस्थान में रेस्पांसि-बिल्टी नहीं है ग्रीर दूसरा जो सबसे बड़ा कारण है वह यह है कि हमने इन दोनों संस्थाग्रों के चैयरमैन को दुलरवा **कर**के रखा है। लाइला।

एक माननीय सदस्य . दुलरवा क्या होता है ?

श्री राम अवधेश सिंह . बहुत प्यार से दुलस्या होता है, उससे काम नहीं लिया जाता है। घर का जो सबसे प्यारा लड़का होता है, इससे काम नहीं लिया जाता है। इसें दुवार से पुकारते हैं। लाड़ना, जो शोभा के लिए श्रीर बैकाम का होता है, उसे दुलस्या कहते हैं।

उपसभाष्यक्ष (श्रो वी० सत्यनारायण . 🕏 🕏 🗦 । स्रापके चार मिनट है । स्राप **्वरा** संक्षेप न कहिए ।

श्रो राम ग्रवधेश सिंह . रेसंक्षेप ेही कहरहा हूं । दुलरवा ग्रोर ग्रडाप्टेड दुलरवा **के** माने दत्तक ग्रौर दुलरवा पुत्र की तरह से दो चैयरमैन रख गरे हैं स्रीर यह दो बड़े उद्योगपति है, दो बड़े घरानों के दो महारथी है और प्रहुकहा जाता था कि पब्लिक सैक्टर से बढ़िया मैनेजमेंट प्राइवेट सैक्टर केलोग करते है स्रौर इसी स्राधार पर इन दोनों को ऊपर से लाया गया था-एक र्यर-इंडिया के रत्न टाटा जी स्रीर इंडियन एयरलाइंस के जैयरमैन राहल ्री बुजरण हो लाये गृह्ये । इस कंसैप्शन के साथ कि ये लोग ग्रायेंगे तो इसकी कार्य-क्षमता बढ़ेगो, एफ़ोशिएसा भीर लाभ बढ़ेगा, दुर्घटनाएं कम होंगी, विलम्ब कम होगा ग्रीर जब सेये ग्राष्ट् हैं तब से ग्रीर इन तमाम चोजों बढ़ोत्तरी हुई । म कह सकता हूं कि यह गणेश जैसा हैड श्रापरेशन हो गया। गणेश का हैड ग्रापरेशन तो ग्राप लोग जानते हैं कि ग्रादमी का शरीर ग्रीरहाथी का सिर, तो हमारा यह कंसैंप्ट है कि उनकी बहुत ज्यादा बृद्धि होती है ग्रीर यह बैज्ञानिक सोचकै बिल्कुल विपरीत है। यह देश ऐसा ग्रंधविश्वास मे ड्बा हुन्ना है कि इस बात को मान लिए हैं कि ब्रादमी के शरीर परहाथी का सिर लगा दीजिएगा तो वह बढिया से ग्रीर तेजस्विता सेकाम करेगा। ग्राजका विज्ञान इस बात की कहता हैं कि व्यक्ति का ''ए'' ग्रुप का खून ग्रेगर ''बी'' ग्रुप में मिला दिया जाएँ तो उसकी मीत हो जायेगी। लकिन हाथी का सिर स्रगर म्रादमी के शरीर पर बैठा दिया गया तो भी हम लोग कहते हैं कि गणश की बद्धि दुनियां में सबसे तेज है ग्रीर वह ग्रच्छा काम करता है। इसी ढ़ंग से यह गणेश का हैड ग्रापरेशन जैसे हुआ ग्रांर एसी ढ़ंग सेहमने इन दो संस्थायों के उत्पर दो पूंजीपतियों को सरकारी खर्चे पर, सरकारी संस्थान पर, सरकारी पैसे वाले संस्थान पर, लाकर बैठा दिया। हम उसपर कोई कड़ाई नहीं कर सकते, क्योंकि हम उसको पुकार कर, उसको दुलरवा बना कर लाये हैं, कोई उस पर हम एक्शन नहीं ले सकते । ग्राज जरूरत बात की है कि दो साल यां करीब-करीब डेढ़साल हुक्रा होगा श्रीर डेढ़ साल के बाद हम मूल्यांकन करे कि इन दो पंजीपतियों को हम चेथरमैन रखें नहीं रखें श्रीर हमारी मांग है कि इन दोनों पूंजीपतियों को कान पकड़ कर पहले वहां से हटाये, इसके बाद तब जाकर कुछ बात बन सकती है। क्योंकि ये तो हमेशा दखल डालते हैं। सरकार के दुलरवा हैं श्रीर ये ग्रपने ढंग से दखलग्रंदाजी करते हैं। ग्राफ़िमरों को कुछ काम नहीं करने देते होंगे। ग्राफ़ि-सरों की ग्रपने इंग में नचाते होंगे। इसलिए यह काम नही हो रहा है। हम

माम श्रि राम अवधेश सिंह समझते है कि ग्रगर टाटा की ग्रपनी कम्पनी होती और उनके बाप का पैसा लगा होता, टाटा साहब का ग्रीर बजाज साहब का, तो इतनी ईन-एफ़ोशिऐंसी इस भ नहीं भ्रातो । वह तो समझते हैं कि पर मुंडे फलदार कर रहे है, दूसरे के ऊपरखेल रहे है । हमारा तो कुछ जाता नही, न घाटा है, न मुनाफ़ा है, हम जो भोग भोग रहे है, छूटकर भोग लें, ग्रौर सरकारो पैसे समजा ऊड़ालें। मेरामती महोदय सेमांग है कि सारी जो वोमारी है उस बामारो को जाच के लिए ग्राप एक पालियानन्दी कमेटो का गठत करें ग्रोर उसमं कुछ बाहर के एक्सपर्सं मंगाना चाहे तो उसा रख लें श्रीर इन सारो कारवाइयो को इसमे स्रापका जो लास ही रहा है, घाटा हो रहा है, जो डिले हो रहो है, जो दुर्घटनाएं हो रहा है, इन सबकी विस्तृत जाच को जाए, यह मेरो मांग है भीर इस पर अ चाहुंगा कि मंत्री जो स्पस्ट जवाब देंगे कि क्या उनको इच्छा है विस्तृत जाच के लिए एक पालिया ट्री कमेटो बनाने को क्योंकि यह कोई साधारण बात नहीं है तो यह तो रेणुका जी ने ठाक कहा कि इसंशल सर्विसेज मे रखकर अप प्रायरिटो देनी चाहिए क्यों कि देश के तमाम कोनों सहमारे श्राफ़िसर्ज इंटेलाजसिया, वैज्ञानिक श्रगर दिल्ला ंग्राना चाहें कोई काम के विए या दिल्लो से कहीं जाना चाहे तो उनका समय पर पहुंचना जरूरो है । हम लोग एयरपोर्ट पर जाते है तो कहते है कि ग्रभी 40 मिनट देरो है, फ़िर कहते हैं 1 घंटा 40 मिनट है, फ़िर कहते हैं कि 2 घटें 40 मिनट है स्रोर फिर कहते कि 4 घंटे 40 मिनट है इस चक्कर ने हम लोग वहां से निकल भी नही पाते कि लौटकर अपना कुछ काम करें स्रीर धीरे-धीरे ग्रजगर की तरह विलम्ब की श्रपनी गति बढ़ाती जाती है।

.... श्रौर उसका वह समय लंबा करते चले जाते हैं, जिससे हम वहां में निकल नहीं पाते हैं।..(समय की घंटी)..

套 a b 🕏 👟

सर, श्रीर भी थोड़ी बात करनी है।

यह माननीय सदस्यों ने कहा, झडप भी कर दी, कहा कि प्रधानमंत्री को एक से ज्यादा हवाई-जहाज चाहिएं।

उपसभाध्यक्ष (सी वी. सत्यनारायण रेड्डो) : स्रापका समय ज्यादा हो गया है।

श्रो राम ग्रवधेश सिंहः बस, एक मिनिट। हमको अपनी हैसियत जरा देखनी चाहिए, ऐसे तो जो है हम बक-बक कर सकते हैं, हल्ला कर सकते है, प्रधानमंत्री के पक्ष से भी ग्रौर विपक्ष सभी बोल सकते हैं। गोरवाचोव साहब, एक बड़े देश के प्रेसीडेण्ट ग्राए, क्या वह तोन हवाई जहाज लेकर आए . . . (व्यवधान)

श्रीवीर भद्र प्रताप सिंह: चार डकर نة المسترابع المسترا

श्री राम ग्रवधेश सिंह: चार लेकर ग्राए (व्यवधान)...

उपसभाध्यक्ष (श्री वी. सत्यनारायण रेड्डो) : ग्राप बात बात में क्यों पड़े हुए हैं, स्राप स्रपनी बात कहिए।

श्रोराम ग्रवधेश सिंह: ठीक है। मैं दूसरो तरह से कहता हूं इसे, अगर आपके प्रधानमंत्री साल में तीन महीते बाहर रहते हैं, टूर पर रहते हैं तो उसके लिए विशेष दो, तीन चार या ग्राट हवाई जहाज खरीद दोजिए, लेकिन जो हमारा गेड्यूल्ड है उसमें बाधा मत डालिए। . . . (व्यवधान) . . .

श्रो सुरेन्द्रजीत सिंह ग्रहल्वालिणा(विहार) प्रधान मंत्री आपका नहीं है क्या ? . . . (व्यवधान) . . .

श्री राम श्रवधेश सिंह : प्रधान मंत्री की सुरक्षा के लिए जितना संभव हो, करिए। इसमें हमको कुछ नहीं कहना है। ग्राप कहिए कि ग्राठ से सुरक्षित रहेंगे म्राप माठ ही लगाइए । लेकिन मेरा कहना यह है कि जो एयर-इंडिया के एअरकाफ्ट है या इंडियन एम्रन्लाइन्स के एग्ररकाफ्ट हैं, उनको याताग्रों से जीड़

देना, तो उचित नहीं को पलाइट का लाजिमी नतीजा है कि जो पलाइट का टाइम है, पैसेंजर्स का, ग्राम ग्रादमी का, वह तो डिस्टर्ब हो ही जाएगा। यह हमने साल में गिना है कि प्रधान मंत्री 360 दिन में कम से कम 120 दिन देश से बाहर रहते हैं प्रधान मंत्री को, उनको तो वराबर विदेशमंत्री बनना चाहिए।

SHRI V. NARAYANASAMY: (Pandicherry): How is it relevant?

श्री राम ग्रवधेश दिह: इसका रिलेवेन्स है । इसका रिलेवेन्स यह है कि प्रधान यंत्रो को याला कं वजह में हमारा हवाई जहाज देर में चलता है, उसमें विलंब होता है और इससे हमारे नागरिकों को ऋसुविधा होतो है। इसलिए हम नागरिक को है**सि**यत से, नागरिक के प्रतिनिधि को **हैसियत** से कहते हैं। हमको हक है इस बात की भ्रोर भ्रंगुली उठाने का कि भ्राप हजारों-हजार करोड़ रुपया खर्च करते हो। एक हजार करोड़ रुपया ग्राप इसमें स्पेशल लगा दो, लेकिन हमारा शेड्यूल्ड डिस्टर्ब मत करो, टाइमें डिस्टर्ब मत करो, हमारी यात्रा डिस्टर्ब मत करो । ग्राप उनके लिए लगाम्रो प्रधान मंत्री एक साल में 120 दिन आकाश में ही रहेंगे तो देश का काम कैसे चलेगा? . . . (व्यवध 🕫) . . .

उत्तम्भाध्यक्ष (श्रो को. स्वार्गरायण रेड्डो) : श्रापका समय 15 मिनिट हो गया है 4 मिनिट को वजाय । श्रव समय नहीं दिया जाएगा ।

श्रीराम भ्रवधेश जिहः एक मिनिट, भ्रपनी बात कहता हूं, भ्रपने स्वार्थ की बात कहता हू ।

उपसभाध्यक्ष श्रो० वी० सत्यनारायण रेड्डी:जो कहना चाहते थे, वह ग्राप पहले कह देते ।

श्री राम श्रवधेश सिंह: मेरे स्वार्थ की बात यह है कि ईस्टर्न जोन में हम लोगों के साथ बहुत बेइंसाफी होती है श्रीर श्रन्याय होता है क्योंकि जब हम मद्रास की श्रोर जाते हैं या देश के दूसरे कोने में, तो वहां के एग्ररकाफ्ट में नाश्ता-

खाना श्रच्छा मिलता है, लेकिन हमारे ईस्टर्न जोन के पटना वार्ड में घटिया मिलता है। मैं चाहता हं कि इसे देखा जाय । शाम को एक पलाइट जरूर दिल्लो सेपटना होते हुए कलकत्ता **या** गुवाहिटी: जाय, जो छह या साढ़े **छह** बजे यहां से जाय, क्योंकि ग्रब तो नाइट लेंडिंग पटना में भी हो गया है। रांची में भी नाइट मेडिंग की व्यवस्था की जाय । नाइट लेडिंग की व्यवस्था न होने से कई बार ग्रोवर-पलाई **पड़ता** है यहां से कलकत्ता, कलकत्ता में हमारे पैसेंजर्स को रूकना पड़ता है, कलशता से फिर वापस स्राना पड़ता है। इसलिए मैं चाहुंगा कि रांची में नाइट लेडिंग को व्यवस्था की जाय ग्रौर शाम को छह या साढ़े छहबजे यहां से फ्लाइट पटना वाया राची U - 1827 कलकता जाय।

SHRI BIR BHADRA PRATAP SINGH: Sir, we have entered jet era and our passengers need more services and our traffic is growing faster. We are a fast developing nation. So, my first question to the honourable Minister is this: are running a commercial institution and you have brought in business people, commercial people, and we thought that they would make financial resources for these institutions. But, if we had to depend only budgetary allocation, what is point in bringing in these non-committed people to these institutions and why should we have faced so much criticism by bringing in these people?

The second question that I would like to ask is this: what is your procurement policy or aircraft acquisition policy? The only information that has been given from our side and rightly so is that the number of aircraft is too small, the pressure is heavy, the coverage is too big and the machines are very old. I would like to ask now, when these business experts have come since the last three or four years, what contribution

[Shri Bir Bhadra Pratap Singh]

have they made and wnat have tney done with generation or their funds. After all, these two institutions are making profits. How much has heen carmarked each year out of tness profits towards capital investment? If in spite of making profits they do not make any provision each year for capital investment, what type of businessmen or commercial experts are they? A management policy demands that done. I am saying this should be this because, after fifteen years, we will have to face a mounting expenditure on new acquisitions because we will have to purchase a lot of aircraft. Hardly a few have come. Now, a good management policy requires that money should be kept for what you have to buy. But that was not done in the case of both Air-India and Indian Airlines. Money was not earmarked and the expenditure account of capital investment been overlooked. In that case, I am sorry to say, this is very bad management, very inefficient management, and these people are not commercial experts. Now, there is the thing now and it is this that we read everydav in the papers that they are fighting amongst themselves. The result of their fight, which is so much telling on our institutions, is that it is leading to frequent strikes and suspension of services

Another point that I would like to touch upon is that we have kept such a low fare structure that it looks as if it is done for popularity. I say this because, if you buy a ticket in Germany, then the fare would be equal to thirty-five thousand rupees whereas. if you buy a ticket in India, it will be 40 per cent less and it will be hardly twenty thousand rupees.

## [The Deputy Chairman in the Chair]

I was comparing. Madam, the international airlines and our airlines.

In foreign countries, the per-kilometre expenditure is Rs. 1.50 whereas, in India, we are so generous that we are charging only one rupee kilometre.' This generositl it at whose At the cost of those who contribute to the national exchequer, not the capitalists who ordinarily contribute two per cent towards Incometax, eight per cent towards excise duty and customs duty and the entire national share to the national economy is being contributed small savings in this country. Now, my precise question is, who is made to bear this burden of expenditure by this low fare structure. Is it simply to get popularity and, if not, they are bound to get ruined

There is another factor. Our Airlines have to fly more than 10 different types of aircraft. Therefore, we have to maintain an incur expenditure on maintenance, because...

उपसभापति : आप बोलिए, बोलिए।

SHRI BIR BHADRA PRATAP SINGH: How can I?

THE DEPUTY CHAIRMAN: The Minister is listening.

SHRI BIR BHADRA PRATAP SINGH: I am not speaking to the Minister. I am speaking to you

THE DEPUTY CHAIRMAN: You speak through me, not to me. (Interruptions)

SHRI BIR BHADRA PRATAP SINGH: Now, I am glad that you are listening to me.

Maintenance is one of the main problems that has come in this debate. Now, there is a need to reduce the multiplicity of aircrafts. Unless and until we do that, this is the rarest example in India that with such low cost.

उप समापित : आपका हवाई-जहाज क्यों धीरे-धारे चल न्हा ह (व्यवधान)

I am having my radar control over you. Don't worry.

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SHRI BIR BHADRA SINGH: In this House we do not address Members. We address Cnair और हजुर के न देखने पर बोलने से क्या फायदा Sixteen airports are overflown by the pilots because they are still ill-equipped. Many airports are still not having modern landing facilities. I give you an example. When I went to European countries, there is winter in most part of the year but fog is not a problem. During fog they land there. But in India where fog is only for a limited period time flights are delayed in the absence of proper landing facilities. Now, this is one problem. Only this Sunday I was from Varanasi to Delhi. Then, at Khujaraho the flight passed, and at Agra they said it is not sure whether they would be able to land at Agra or not. Now this is the situation of communications aircraft, the jet aircrafts and the ground facilities. Now, this is the type of situation which we are working at present. Madam, may I very respectfully submit that a statement was going on between the pilots and the management? There is overtime and pilots get exhausted. Landing 7 p. m. facilities are extremely poor. (Time Bellrings) you have rung the bell, I will ask two questions and con-clude. والأراد والأراد المستوارد ال

Madam, Varanasi is well known for international tourist traffic. It gives us a lot of foreign exchange. The aircraft are fully packed. But the services have been curtailed except on one or two days. The flight Nos. are 407 and 408. Even the Minister's P.A. one day tried to get a seat for me. But he failed. Booking was full for a week. When there is so much

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of traffic on a route and when it is contributing so much of foreign exchange, I don't understand why the services are being cut every day. I do not want to go into other grievances. This is one of the best routes. You look at any plane and look at the number of people who are travelling. I will cut snort and speak about Varanasi only this much

I have always wondered as to why We are neglecting Northern India for the purpose of air traffic. Except Calcutta, there is no international airport, i have made a suggestion time and again that you can construct, incernational airport in North lndia without investing a single pie. You can avoid a lot of troubles. There are two establishments, one at Lucknow and the other at Kanpur and the distance is only 70 kilometres in between the two. The passengers have to go 22 kilometres from this side and 22 kilometres from the other side. So, there are only 26 kilometres more. You can dispense with two airports and utilise the facilities available at the two airports and also use their assets. You can construct an international airport somewhere in the middle without spending a single pie from your pocket. You will get the benefit of getting two establishments and the landing facilities two places. You can avoid a lot of inconvenience Passengers would also be happy and we will grow our contact with the international world.

Now I come to my last point. The aircraft are meant for rich people, wealthy people. They are also necessary. What about the poorer sections who contribute so much? By charging one rupee per kilometre, you actually put a burden on the poorer sections of the country. What are you thinking of doing about it? There are two problems. You have to make a provision for the far-flung and interior areas of the country.

[Shri Bir Bhadra Pratap Singh]

There is one planning which I have very much appreciated. In district, you will provide landing facilities at least for Vayudoot serahead going vices. This is a step more towards the far-flung areas connecting district headquarters also. Madam, I respectfully submit that our mode must change. We must get a rural slant, If we are all the time only concentrating on big cities, towards solving their problems and so on and so forth, then the major thrust of our policy will be missing. have many points to make. But have promised you and, therefore, I must conclude

SOURENDRA BHATTA-PROF. CHARJEE (West Bengal): Madam Chairman, perhaps it bears mention that this particular Duration Discussion, though concerns a very vital matter, is not, at same time, a matter which concerns the common man or the man in the street because he is unable to go anywhere near the aircraft except when there is some helicopter landing somewhere or when an aircraft crashes. This is an issue with which Parliament, both the Houses, have been very much concerned during this winter session. The problem on the one side is of reported mismanagement of the airlines or the lack of proper management of the airlines, meaning Air India and the Indian another Airlines. There is which concerns the employees of the airlines, both Air India and the Indian Airlines, regarding their lack of politeness, their misbehavour or things like that. There is a third That is the question of safety and security in air journey. Particularly because of the air crashes, this issue figured very prominently in tempestuous discussions in both the Houses of Parliament. Now, to me, it seems that the object of this discussion is to ensure that both Air India and the

Indian Airlines are guided properly, the problem of human relations is solved, and at the same time the security rating of both the airlines improved considerably. My previous speaker referred to a particular sort of movement resorted to by a section of the airlines pilots or, perhaps, They are skipping certain of them. airports on the allegation that those are not equipped with proper machinery, proper landing facilities and other mechanical facilities. The Minister definitely will have to answer that question. I do not know but the hon. Member, Shri Vishvjit Singh gave out figures that the Indian Airlines is very much over-staffed, that their employees may be distribute f amongst other airlines which are coming up under the patronage of the Government of India. If it is really a fact that it is very much staffed, then these trained personnel, skilled persons may very well be shifted to another coming-up airlines, by giving all protections regarding their service conditions. Nο about that. But first it has to be gone into whether it is at all a fact. And again, if we want to vent our anger on the employees, on the crew members, on the pilots, on the maintenance staff without going into the conditions in which they work, this will be a very one-sided approach. Therefore, we must take into account conditions under which they have to work. What are the ways to improve those working conditions? It must be remembered that without the willing participation of the workers, it is not possible to run any system effectively. I request the Minister kindly to tell why after trying by a section of the employees, a wage agreement was signed with them, and it was not signed earlier. This thing points out that everything is not well with air management. And it is necessary to streamline the management, to try to make it very imaginative, and make it feel that by ensuring the willing co-operation of the workers of different categories, including pilots

and those who handle cargo, with the willing co-operation of all of them we can improve the functioning of the Airlines to a considerable extent. Thank you, Madam.

श्री सुरेन्द्रजीत तिह श्रहतुवालिया: उपसभापित महोदया, इतनी देर मीके पर बोलने के लिए धन्यवाद। हम लोग देर श्रीर सबेर की बात कर रहे हैं श्रीर काफ़ी देर से बोल रहे हैं। मेरे पूर्व वक्ताश्रों ने अपने दिल की जो भड़ास निकाली तो इसके पहले एयरकापट के अन्दर जो चाय की स्टीम केटल से निकला करतो है वही देखी था, यहा भी यही देख रहे हैं।

उपसमापति : इसलिए ग्रापको बाद मैं बुलाया है। २००० कर्म

श्री सुरेन्द्रजीत जिंह ग्रहलवालिया: मुझे याद आ रहा है, पंजाब में हम एक गाना सुना करते थे। एक रमता गायक हम।रे पंजाब में हुप्रा करता था। वैसे तो रहने वाला बिहार का हूं। लेकिन पंजाब में रमता नाम का गायक एक गाना गाया करता था। वह नैरोबी जा रहा था और गाया करता था कि जब वह नैरोबी के लिए प्लैन पर चढ़ा एयर होस्टेज ने पूछा कि वेजीटेरियन हो या नान-त्रेजिटेरियन हो। उसको समझ मैं बात नहीं स्राई। उपने साथ में जो लेडी थी उससे पूछा कि बीबी ये क्या कहती है ? उसने कहा, यह पूछ रही है। तुसी साग-सब्जी खात्रोगे या मीट मुर्गा खाग्रोगे। उसने जवाब दिया उत्थे , ं ा ही खाते थे, इत्थे भी लता खाएगे। यही हालत एयर इंडिया भ्रीर | इंडियन एयर लाइन्म के पैसेंजर्स की है जो कभी इधर लात खा रहे हैं तो कभी उधर लात खा रहे हैं। पैसेंजर्स की स्थिति फ़ुटबाल की तरह से है। दिन मैं बजे पूछा जाय कि सुबह 489 फ्लाइट कितने बजे जा रही है तो जवाब मिलता

कि हम लोग इसके बाद शेड्यूलिंग करेंगे, सुबह 4 बजे पूछ लीजिए या घर से निकलने से पहले पूछ लीजिए। सुबह चार बजे का ग्रलामें लगाकर पूछा जाय तो कहा जाता हैं कि 0820 ग्रावसं पर प्लाइट छूटेगें। जब यह पूछा जाता है कि यह पिक्स टाइम है या ई टी डी हैं? कहा जाता है कि ई टी डी हैं स्मीर स्थिति यह होती है कि सुबह 7 बजे की प्लाइट साढ़े 10 बजे जाती है। स कार से घूम-फ़िर कर साढ़ें 4 बजे उठकर एक्सरसाइज शुरू होती है तो यह पता नहीं होता है कि डेस्टीनेशन पर कब पहुंचेगे।

सभी माननीय सदस्यों ने ग्रपने-श्रपने मुद्दे उठाये है। मैं ग्रापका ध्यान पटना सेक्टर को तरफ़ ग्राकपित करना चाहता हुं और उससे आगे बढ़कर नार्थ-ईस्टनं सेक्टर की तरफ़ दिलाना चाहता हैं। जो फ्लाइट दिल्लो से चलकर गोहाटी पहुंचाती है उसके बारे में यह नही सोचा जाता है कि दिमापुरके लिए उस यात्री को क्या सवारी मिलेगी ? वहां से 8 घंटे की कार की जर्नी है। वहां पर टेक्सी भी नहीं मिलतो है। इस तरफ़ कोई ध्यान नही दिया गया है। चाटे बनात समय या शेड्यूल बनात समय इन बातों का भी ध्यान रखा जाना चाहिए। यह बात नहीं देखी जाती है कि पैसेंजर्स की क्या प्रायरिटी है। इनकी प्रारिटी तो खजराही, आगरा या भोपाल रहती है या मुख्य मंत्री कहां जा रहे है, इस तरफ़ रहती है। मैं इस बात में ग्राप से सहमत हूं ग्रीर एयर स्टाफ से भी सहमत हूं कि इसमें सिविल ऐविएशन विभाग की भी जिम्मेदारी आती है। इसमें पैसेंजर्स, एयर होस्टेम श्रीर ऋ मेम्बर का भी सवाल है। मैंने मिनट की फ्याइट में ग्रहमदावाद केंग के बारे में पूछा ग्रार ग्रपने परसर से पूछा। मैं इस संबंध में यह भी कहना चाहता हुं कि जब भी एना उन्ममेंट की जाती है तो यही कहा जाता है कि सेफ्टी इन-फ़रमैशन पढ़ लें। हर ग्रादमी सेफ्टो इन्फ़र-र्मेशन कार्डभी पढ़ता है। साथ ही इस इन्फ़र्मेशन कार्ड को छापने में काफ़ी खर्ची होता है। लेकिन, ग्राज तक ग्राप बतलाइये कि एयर इंडिया और इंडियन एयर लाइंस का कोई एयरकाफ्ट कैंश हुन्रा हो तो सेफ्टी इन्फ़र्मेशन कार्ड के अनुसार हिदायतें स्रापने दी हुई हैं उसके स्राधार पर कोई पैसेंजर बच गया हो। एक भी

[श्रा पुरेन्द्रजीत सिंह श्रह्मुंबोलिया] ऐसा मामला श्राप बता दे। श्रगर नहीं बचे है तो इस सेफ्टा इन्फ़र्मेशन कार्ड को रखने को क्या जरूरत है।

ं उप तभापति : सेपटो इन्फर्मेशन कार्ड यह पानी पर उत्तरने के लिये है । "क्री

श्री सरेन्द्रजीत तिह ग्रहत्वालिया: सबसे पहले एयर इंडिया का "महाराज" बम्बई के गास पानो में हो गिरा था। कितने पैसेंजर बचे?

एंक भाननीय तदस्य : उसका टाईमें कार्ड नहीं होता था।

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अर्थे द जीत निहं अहँ ल्वालिया 🗄 उनका कहना है कि देखियें ग्राप लोग सरकार से जुड़े हुए है, हम लोगों को भी कुछ मजब्रियां है उनको भी सून लोजिए मैं उनको म्रावाज भाष तक पहुंचा सकता हू ग्रीर श्रापके माध्यम से पैसेंजरों तक भो पहुंचाना चाहता हूं। क्यों कि मैंने जब उनकी वात सुनो तो मुझे **मह**सूस हम्रा श्रीर मैंने सोचा कि उनका क्या कसूर है। उनका कहना है कि 126 पैसेंजर एक बाइंग म होते हैं। 50 मिनट की फ्लाइट है **औ**र उस**में च**ार कू मैंबर है, दो एयर होग्टेज श्रीर दो परसर है। इसमें दस मिनट टेक-ग्राफ़ में ग्रीर दक्ष मिनट लैडिंग में लग जाते हैं । इस प्रकार 30 मिनट के ग्रंदर चार मेम्बर्स को नाश्ता सप्लाई करना होता है जो कि संभव नहीं है । तीस मिनंट के ग्रंदर चार मेम्बर 126 **ग्रादमियों** को कितना भ्रटेंड कर सकते हैं वह हिसाब ग्राप लगा लें। जब हम लाल बटन, कार्लिंग बेल बजाते हैं ग्रीर एयर होस्टेज नहीं श्रातो है तो हम नाराजगी जाहिर करते हैं, मिनिस्टर को बोच में लाते हैं, एम॰डो॰ को चिट्ठो लिखते हैं कि दे स्रार नाट विहेर्विग वेल । लेकिन हमको भी यह ध्यान रखना चाहिए कि बास्त-विकता क्या है, किस कंडोशन मैं वे कांग कर रहै हैं श्रीर हम उनको इन्फ्रास्टेक्चर दे सक रहे हैं या नही दे सक रहे है। यह सोचना जरूरी है। इंडियन एयर लाइंस भीर एयर इडिया के भ्रंदर कमियों के कारण भारत सरकार बदनाम होती है। जबकि भारत सरकार का लोई हिस्सा नही है। मैंने एक सवाल किया था स्रोरपूछा था कि इंडियन एयर जाइस मोर एयर इंडिया के मैनजिंग बोर्ड में कौन-कीन नैम्बर है। उसमें कोई भो पालियामेंट का मेम्बर नहीं है। इसलिए हम यह जिम्मेदारो क्यों ले और अपनी सरकार को क्यों बदनाम होने दे, हम ग्रपनी पार्टी को क्यों बदनाम होने दे। गलतिया किसो की और योपा परकार पर जाये यह ठोक नहीं है। मैं एक रात को जा रहा था देखा तान एरयकापट थे लेकिन उनके बैगन हाल नहीं खुल रहे थे। एक घटा बोत गया। ठाकुर जगतपाल सिंह जा भो कोचीन को फ्लाइट से स्रा रहे थे, मैं कलकता से आ रहा था, कोई बम्बई से ग्रा रहा था। सब फ्लाइट्स हेल्ड-ग्रप रही । मैं काउन्टर पर खड़ा था तो एक ग्रादमी ग्राया जो होई कोर्ट में बैरिस्टर था। वह काउन्टर पर जो लड़का बैठा था उससे कहता है कि तुम खड़े होकर बात करो। वह बंचारा कहने लगा कि यह बतनाइये मैं क्या कर मकता है। मेरा काम है इन्डोंसमैट करना। दूसरा स्टाफ़ ग्राया नहीं है। वह कहने लगा कि शाशों को तोड़ डालो। हम लोगों ने कहा कि शाशे क्यों तोड़ते हो। कहता है कि शिवराज पाटिल को एम०डो० को बलाम्रो हम देख लेगे। फ़िजिकली ग्रसार्ट करो, इनको स्ट्रिप डाउन करो स्रीर इन पर बेतें लगाम्रो। इस पर मुझे इंटरवीन करना पड़ा ग्रीर मैंने कहा कि इतने नाराज क्यों होते हो। इस पर नाराजगी में वह कहने लगा कि तुम ग्रपना नाम बताश्रो । मैं भुवह देखुगा कि तुम इंडियन एयर लाइस में नहीं रहोगे। मैंने भी कहा कि मैं ग्रयना नाम बाद मे बताऊंगा पहले ग्रपना नाम बताग्री और यह भी बतायों कि किस हाई कोर्ट में प्रैक्टिस करते हो। मैं ग्रापको घर नही जाने इंगा और रात भर पालम थाने में मच्छरों से कटवाऊंगा क्योंकि ग्राप एक पब्लिक सर्वेन्ट को मारने के लिये लोगों को भड़का रहे हैं। इतने में ठाकुर जगतपाल सिंह जी वहां पहुंचे । कहने लगे कि म्रहल्वालिया जी क्या बात हो गई। **भैं**ने कहा कि कितना बदमाश आदमी है. एक पब्लिक सर्वेन्ट को मारने के लिये भोड़ इज़ट्ठो कर रहा है। वह कहने लगा कि सरदार जा ग्राप उसके फ़ेवर में क्यों कह रहे है। मैंने कहा इस लिए कि पब्लिक सर्वेन्ट का रक्षा करना मेरा धर्म है। उसा धर्म का पालन मै इस हाउस मे भो कर रहा हू। लेकिन इसका कोई फ़ायदा नहीं हैं। ग्रगर थाड़ा सा भ्रच्छा बिहोवयर किया जाय, कहीं पर टेकनोकल स्नेग हो जाय, कोई खराबा आ जाए, तेल नहीं है, चक्का पचर हो गया, कुछ हो गया पर इनका बिहे वधर थोड़ा सा ग्रच्छा नहीं हो सकता या थाड़ा सा पोलाइट नहीं ही सकता? मैं श्रापको कर हा का बात बताता हु। कल मैं पटना से ह्या रहा था, मैंने एयर होस्टेज से कहा कि न्यूज पेपर चाहिए । फ्लाइट चार घटे लेट थो। एप्रर होस्टेस ने 'टाइम्स ग्राफ़ इंडिया' का मेगजोन सेक्शन ला कर मुझे दे दिया। **मैं**ने कहा कि पूरा पेपर दाजिए तो क**हने** लगो कि मेरे यस पेपर नही है। मैंने कहा कि जब ग्राप दिल्लो से चले थे तो कितने पेपर ले कर चले थे तो कहते है कि साहब लिमिटेड पेपर ले कर चले थे ग्रीर हापिंग फ्लाइट है बनारस रुक कर ग्राई है पेपर पैसेंजर्स उठा कर ले गये है। **मैं**ने कहा कि ग्राप पेसेंजर्स को ब्**लेम** कर रहे है। परसों सुबह मैं इसी फ्लाइट 485 से गया था मैंने ग्रपनो ग्राखों से देखा था एग्रर होस्टेस ने न्युजपैंपर का बण्डन उठा कर के ईडियन एग्ररलाइंस के ग्राउंड स्टाफ़ को दे दिया क्योंकि इंडियन एयरलाइंस के ग्राउंड स्टाफ़ का कोई भो आदमो न्यूज पेपर नहीं खरीदता है वह इंडियन एश्ररलाइंस के पेपर हो पढ़ते है। दुर्भाग्य इस बात का है और बदनाम होते है लोग। वह कहने लगी ऐसी कोई इंस्ट्रक्शन नहीं है। मैैने कहा कि हापिंग फ्लाइट है और आपको मालूम है दिल्लो से बनारस, पटना होते हुए पटना से दिल्ली जब तक वापिस जाएंगे जितने पेसैंजर्स यहां से चढ़ेगे ग्रौर उतरींगे मैं समझता हू कि कम से कम उतने पेपर तो होने चाहियें। ग्राप पेपर देने की कोई मेरे ऊपर क्रुपा नहीं कर रही है। मैं इतनी सी बात नहीं कहता महोदया, और तो भ्रौर ट्रेफ़िक क्लोयरेंस जो दिया जाता **है** नाम बड़े अच्छे-अच्छे रखे हुए है साहब ए०टो०सी० नहीं मिल रहा है, भ्रगले के समझ मैं नहीं ग्राया कि क्या हो रहा है। मैं आपंको 13 सितम्बर को बात बताता हुं। दिल्ला नागपुर वाया भोपाल जो फ्लाइंट जातो है श्राई०सी० 433 जब भोपाल से नागपुर को तरफ़ जा रहा थो पाच हजार फ़ुट नोचे गिर गई। महोदया, ध्यान देने लायक बात है, भोपाल का मृतला है, आपके पुराने शहर के मसला है। ग्राई०सो० 433 भोपाल हो कर नागपुर जा रही थो दिल्लो से भोपाल से छूटने के बाद बाच में रास्ते में पाच हजार फ़ुट नीचे गिर गई स्रौर उसमें कई पेसेंजर्स घायल हो गये स्रोर किसो के सिर पर सामान गिरा, किसो के पैर पर गिरा, कई लोग उल्टिया करने लगे, बंडा बुरी हालत थो। उसमें एक मैम्बर पालियामेंट भो थे स्रोर उन्होंने उसकी कम्पलेट भाकी लेकिन ग्राज तक उस कम्पलेट का कोई लिखित जवाब नही दिया गया।

**उपसभापतिः** क्या नाम था ए**म**्पी० का?

ই **স্কা**টি তেওঁ সূত্ৰ সূত্ৰ সূত্ৰ

श्रोस्रेन्द्रजीत सिंहग्रहलवालियाः सही-दय, उन्कः नाम था नरेंग सी० पुगलिया। यह दुर्भाग्य को बात हैऔर सच्चीबात मैं यहां पर पूछना चाहताहूं कि भोपाल से उन्ब वह जहाज कारहा था तो नागपुर काने के पहले नागपुर मैं ए०टो०सी० क्यो दिया उसको। उसको क्यापता नहीं था कि रास्ते में कोई बवंडर है, कोई साद्वक्लीन है। ग्रगॅर पता था तो उसके बावजूद भी इतना रिस्क क्यों लिया गया? महोदया, यहं खिलवॉड़ लोगों से क्यों की जारहो है? उसके लिए मैं सिर्फ पाइलट सफसर को श्रौर एग्रर-होस्टेस को जिम्मेदार नहीं ठहराना चाहता इसके लिए सिविल एविय-ित्रमिदार है जो कि मिनिस्ट्री ग्रकाऊँटेबिलिटी फिक्स नही इरती है। जैसे कि हमारेकुछ पूर्ववक्ताक्रों नेवहारिक यह दो चेयरमैन जबसे उन्होंने चार्जलिया है उसके बाद से इंडियन एग्ररलाइन्स ग्रौर एंग्रर इंडिया में ही सकता है प्रोफिट हन्ना हों मैं यह नहीं कहता कि प्रोफिट नहीं हुआ है किन्तु एफिशियेंसी कम हुई है। लोगों से शिकायते ग्रा रही हैं उनकी तकं लीफों बढ़ गई हैं। उनकी तकलीफों को द्रोकरण कौन करेगा ? मैं अभ्यके माध्यंत

## [श्रो सुरेन्द्रजीत तिह ग्रहलवालिया]

Short Duration

से सरकार का ध्यान इन मददों पर म्राक्षितकरना चाहता हं। मैं यह भी वहना चाहता हं कि बड़ा दुख लगता है उस वैक्त जिस वक्त एक एग्रर होस्टेस हाथ जोड कर केखडी रहती है और नमस्कार करती रहती है। ग्रगर यह इंडियन एग्ररलाइन्स का नियम है कि किय मैं मबर्स को हर पैसे इस को नमस्कार करना चाहिये तो मेल मैंम्बर क्यों नहीं हाथ जोडकर खडा होता। क्यों सिर्फ लेडी खड़ी रहती है। मैं इसका विरोध करता हूं। अगर खड़ा होना है तो दोनों हाथ जोड़कर खडे हो, नहीं तो दोनों में से कोई हाथ नहीं जोड़ेगा। महोदया, जब मैं पिछले साल लन्दन जा रहा था तो मैंने एयर होस्टेस के हाथ (व्यवधान) साका वर्गेरह पहने देखा तो मैने समझा कि वे बंगाली हैं। मैने उनसे बंग ली में पूछा कि ग्राप किस सेक्टर में हैं? मैंने बंगालां में पूछा " "श्रापानि कोलकतार" तो उसने कोई जवाब नहीं दिया । फ़िर मैने हिन्दी मे पूछा कि ग्राप कहां की हैं फ़िर भी उसने कोई जवाब नहीं दिया। फ़िर मैने इंगलिश में पूछा तो वे कहती हैं कि .

''हा यू म्रार प्राइडेंटीफ़ाइंग ,दैट म्राई एम ए बंगाली''

मैंने कहा तुम्हें कैसे पता लगा कि मैं बंगाली बोल रहा था। तो वे ऐसा पोज कर रही थी जैसे वे मलेशियन हों या श्रीलंकन हों लेकिन इंडियन नहीं । पहले भी पूर्व वक्ता श्रों ने कहा कि हमारी एयर इंडिया की फ्लाइटस में इंडियन टच नहीं होता है। महोदया, श्रापके माध्यम से कहना चाहता हं कि एयर इंडिया के एटमास्फियर में इंडियन टच होता है या नहीं पर जो उसके कू मैम्बर्स हैं कम से कम उनमें होना चाहिये । उनकी साज सज्जा ड्रेस होती है, फ़िर खासकर जो साड़ी पहनती है जनकी ड्रेस का चयन इस तरह से किया जाय कि पूरी भारतीय नारी का रूप नजर ग्राये ग्रीर देखकर पता लगे कि यह इंडियन एयर लाइंस या एयर इंडिया की परिचारिकाएें हैं। धन्यवाद । 👌 १९५५ हाक एउटाई

उपसभापितः यह बात पुरुषों पर भी लागू होगी। जो हवाई जहाज में क्रू हैं वे पतलून क्यों पहनते हैं। वह तो इंडियन सभ्यता नहीं है।

\*SHRI THOMAS KUTHIRAVAT-(Kerala): Madam Deputy TOM Chairman, there has been a good and useful discussion here today on the working of the Indian Airlines the Air India. I hope this discussion will certainly open the eyes of the concerned authorities. For fear of repetition I think it will not be proper for me to mention those points which have already been covered by my predecessors here. I am leaving cut all those matters regarding the obsolete aircraft and the deficiencies of the airports. I just want to bring only one thing to the notice of the Hon'ble Minister. There is a considerable section of people who travel to the Gulf countries, especially those who go to the Gulf from Kerala. I hope due consideration will be given to their problems. Their problems are many. They have to travel to Bombay and then proceed to the Gulf. On the other hand, if they have direct Trivandrum travel facilities from itself it would be a great boon to them. We have to consider the huge loss and great inconvenience suffered by them on account of their journey through Bombay. If we look at the figures for the last three years we can see that the earnings have dwindled during this period. The profit has been steadily decreasing during the last three years. But the charges are ever increasing. I fail to understand why such harshness is being shown to Malayalies travelling to the Gulf. They have to wait for their air ticket for days together. When they come to catch the flight they are told that the pilot is ill and the flight is cancelled. The lodging facilities and the food given to them during this period are invariably very poor. They are being put up in rooms available for just 20

<sup>\*</sup>English translation of the original speech in Malayalam.

or 30 Rupees and have to put up with any food supplied to them. When they finally reach their destination, many people often lose their jobs for returning late to join their duty. Please think of it. Do we not have any responsibility in their plight? Do they not deserve better? Most of these people do not belong to rich families. Therefore I earnestly appeal to the Government to give proper attention to their problems.

1,0

Now I want to sav a word about the working of the Indian Yesterday Airlines. I alongwith three other M.Ps. three Members of the Rajya Sabha and one Member of the Lok Sabha-wanted to catch our flight from Cochin to Delhi. We were told that the 1.25 P.M. Cochin-Goa flight would depart at 5 P.M. But as there are no night take off or landing facilities there, the flight was ultimately cancelled. How much loss and inconvenience we had to put up with. How much loss the Indian Airlines suffered. This sort of neglect on of the **Airlines** at be removed anv I am happy to note that a very useful discussion has taken place here today to see how we can try to solve these problems. Madam, I do not want to take more time of the House. I hope and pray that we will be able to find satisfactory solutions to these problems and with these words I conclude.

Thank you Madam.

उपसभापति : महम्मद ग्रमीन श्रमारी जी, श्राप जरा मख्तसर में जो प्वाइंट्स हों, वह बोल दी जियेगा क्यों कि इसके बाद एक बिल ग्रभी ग्रीर है।

The Finance Minister has to reply. You may please sit down whether the Minister is replying or not. The other Minister will reply. Please take your seat.

ين بي جه ند श्री महम्मद ग्रमीन ग्रंसारी (उत्तर प्रदेश) : मोहतरमा डिप्टी चेरलमैन साहबा, ग्रभी पिछले साल हज यातियों

عبد

को बहुत म्सीबतें जठानी पड़ी--वजह विमानों के नाकिस इंतजाम से बहुत सारे हाजी ग्रपने हज के फ़रायज की पूरा न कर सके और वह महरूम रह

श्रापके जरिये, मंत्री जी से, गुजारिश करना चाहता हं कि इस साल एयर इंडिया से हज यात्रियों को पहुंचाने का इंतजाम करे श्रीर इसका एलान जनवरी के पहले हफ्ते में कर दें कि कितने विमान यहां से हाजियों को लेकर जहा पहंचायेगे।

दूसरी बात यह है कि जो एयर-इंडिया का किराया है, मोहतरमा चेयरमैन साहबा, वह बहुत ज्यादा है। दूसरे देशों में जो चार्टर्ड फ्लाइट्स होती हैं, उनके किराये से इनका ज्यादा है। तो मेरी यही गुजारिश है कि इस साल एयर इंडिया के विमान यान्नियों को जहा पहचाने ग्रीर लाने का इंतजा**म करे** ग्रौर किराया कम करें।

तीसरी बात यह है कि दिल्ली में ग्रापको याद होगा कि स्व० श्रीमती इंदिरा गांधी जी से, इस वक्त में उत्तर प्रदेश स्टेट की हज कमेटी का चेयरमैन था, उनसे गजारिश की थी कि उनकी बड़ी मेहरबानी से दिल्ली से विमानों की च्डान हज। यातियों के लिये शुरू हई ग्रीर वह बढ़ती ही जा रही है पिछली मर्तबा का तज्बी कहता है कि हज यातियों की भीड बहुत ही ज्याबाही जती है ग्रीर इंतजाम. बहत ही नाकिस रहता है।

तो मेरी गुजारिश है कि इस दफा कलकत्ता ग्रीर वाराणसी जो इंटरनेशनल एयरपोर्ट हैं, वहां से भी हाजियों के लिये सात विमानों की ग्रावश्यकता पड़ेगी । वहां से हाजियों को पहुंचाने की व्यवस्था की जाए ।

पिछले साल जो सऊदी अरेबिया के विमान यहां से हज यातियों को ले गये थे, वह क्या वजह पड़ी, किसका इंतजाम था कि उससे बहुत सारे हाजी रह गये, जिससे

े श्री अंहम्मद ग्रमीन वस्तारी] हिन्दुस्तान को दुनिया के अन्दर बड़ो बदनामी हुई श्रीर शाह फहद ने एक दिन का मौका हिन्दुस्तानी हाजियों को वहां पहुंचाने के लिये दिया ? हम जनके शुक्रगुजार हैं।

र्रन्हीं शब्दों के साथ - ग्राप वक्त वहत कम दे रही हैं - मगर ग्रापने वक्त दिया है, ने इसमें त्वजनह चाहंगा कि किराया कम हो और सिर्फ़ एयर इंडिया के विमान ही हज यात्रियों को लेकर जार्ये । शुक्रिया ।

الشرى متحمد امين انصاري (ادر پردیش): محدره قیایی چيرمين صاحبه - ابهي پچهل سال حبج باتریوں کو یہت مصیبت الهانی یتی - وجهه رمانوں کے الماقص انتظام سے بہت سارے حاجی ایے حمم کے فرائض کو پورا نہ کر سکے أور ولا محدوم رلا كُنِّه -

مهن آپ کے فریعے ملتی می س گذاره کرنا چاهتا هون که اس سال ایر انقرا سے حبر یاتریوں کو يهونچانے كا أَانْنظام كريس اور اسكا اعلان جنوری کے پہلے هفته میں کر دیں که کتابے ومان یہاں سے حاجیوں کو لیکر جدّه پہونچائیں کے۔

فوسری بات یه ه که چو ایر اندیا کا کرایہ سے محدرمہ دیتے چیرمین صاحبت یه بهت زیاده هے - ادوسرے ديشون مين جو چارترة فلائتس هوتنی هیں انکے کرائے سے انکا زیادہ ھے ۔ تو میری یہی گذارش ہے که اس سال الیر الذیبا کے ومان عاجیوں

کو حدة پهونجانے اور لانے کا انتظام کریں اور کوایة کم کریں - معد است

Discussion

تیسی بات یه هے که دلی میں آپ کر یاد هوگا که سورکیه شریمتی اندرا گاندھی جے سے اس وقت میں اتر بردیش استیت حج کمهتی کا چیرمدن تہا - ان سے گزارش کی تبی اور انکی ہوں سہربائی سے دلی سے اندر ومانو کی اران حج یاتریوں کیلئے شروع ہوئی اور وہ بوہتی جا رهی هے - پنچهای مرتبه کا تجربه کیتا ہے کہ حج یاترہوں دی الهيج بهت هي زياده هو جاتي هے -اور انتظام بہت ھی ناقص رھتا ھے۔

تو میری گزارش هے که اس دفعه کلکنه اور ررانسی جو انتونیشفل ایر پررت میں وهاں سے بھی حاجیوں كيليم سات ومأنون كي آوشهكتا پہیکی - وہاں سے حاجیوں کو پهونچانے کی ویوستها کی جائے -

پچہلے سال جو سعودی عربیہ کے ومان یہاں سے حبے یاتویوں کو لے گئے نہے - وہ کیا وجہہ ہوی کس کا انتظام تنها که اس سے بهت سارے حاجی رہ گئے - جس سے هندرستان کی دنیا کے اندر ہوی بدنامی هوئی الرور شاء فهد نے ایک دن کا سرقام هندوستانی حاجیوں کو رهار پهونچانے کیلئے دیا ۔ هم اُن کے شکو گزار 🕶 : जना ।वर्छन भान इत् बाह्मया

انہیں شیدوں نے سانہ - کی وقت بہت کم دے رهی هیں - معر وقت آپ نے دیا هے - میں اس پر توجه چاهونگا که کرایه کم هر اور صرف ایر اندیا نے ومان هی حج پاتریں کو لیکیر جانیں -

SHRI GHULAM RASOOL MATTO: Madam Deputy Chairman, I have been put at the fag end of this debate. Madam, I view this problem of Indian Airlines and Air-India with a sense of sympathy and understanding. A lot of invectives have been showered on the Minister and the Ministry but and their difficulties have not been appreciated. I was in Jeddah when my son-in\_law who is there told me that in Saudi Arabia alone which is a small country they had 250 aeroplanes, catering to civil airlines only.

Mr. Vishvjit Singh said that we have only 50 planes. It reminds me of an anecdote of Kashmir. In Kashmiri we call it khosakhen. The story is about 100 years old and it is said that it really happened The story goes like this: There was a group of artisans in Kashmir, a very humorous type of people, working on the shawls, doing embroidery, etc. They were a hundred in number. One of the headmen came and told these artisans, "I shall have 100 dishes of food prepared and 100 people should consume it. If 100 of you could consume all the 100 dishes, I shall give you Rs. 100. Are you prepared?" They were wondering how it would be possible for 100 people to consume 100 plates of food because one plate of food was quite enough for four or six people. But one man stood up and said, "Yes, I will prove that it could be done, but you will have to do as I tell you. Place all the 100 dishes in a room adjacent to where all these 100 people would be sitting and send the dishes one by one." It was agreed to. As one dish

was brought into the room, he asked all the 100 men to pounce on the plate and devour the food. In no time they finished the plateful of food. This was repeated as dish after dish arriv\_ ed in the room, with the result that they consumed all the 100 dishes and still they felt as if they had not eaten anything. Similarly, the demand on our internal flights is so much with so less planes available that we cannot satisfy anyone. I am not going into the details because a lot of things have been discussed. I only want to ask the honourable Minister: What perspective planning have you got? I think he has got none. On the basis of the information conveyed by Mr. Vishvjit Singh, daily we are having 28,000 passengers. For one month it comes to 8.40,000 passengers and for one year it works out to 1,00,80,000 passengers to be flown. What has he got for the expansion in this in the years to come? Right now he is handicapped. What has he got to tell us for the future? Madam, I have only two suggestions to offer. The honourable Finance Minister is and he will help Mr. Shivraj Patil in that respect.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): By releasing funds.

SHRI GHULAM RASOOL MATTO: There is no question of funds. There are no funds available at the present moment. Whoever thought these projects and these transport problems at the time of Jawaharlal Nehru had ignored this section. We had thought about having motor cars of our own, we had thought about having mopeds or scooters of our but did we think of having own, planes of our own? They say that they have the Hindustan Aeronautics. It is a small concern which is not able to cater even to the Dorniers and such small other things. My suggestion is that the Minister, and the honourable Finance Minister, should clear a project for collaboration with either Airbus or Boeing or Aeroflot, which arethe three major companies in the

## [Shri Ghulam Rasool Matto]

world, for manufacturing in our own country, on a collaboration basis, at least 50 aircraft per year. If this is done we will be able to solve the problem and this perspective planning can solve our long-range problem. This is my suggestion No. 1.

My suggestion No. 2 is with regard to the chronic shortage of planes for our domestic traffic. While the Minister was replying to my question the other day, he stated that he was thinking of getting on lease some circraft. He has got to think of a crash programme for getting aircraft on lease now that he is facing the problem. You should have a crash programme. I would like to know what type of planes he has in his mind for getting on lease.

Contact to the Special Street

Now I would conclude after saving two or three things about Kashmir. Madam, you know that in Kashmir the road has also been blocked even. In August and September we had to get three Airbuses and still people were waiting for two months to get a ticket. The only way this problem in Kashmir can be solved is to have Boeing stationed either at Srinagar or Jammu, which can carry passengers to and from Jammu and Srinagar and may be used upto Delhi also in case of need. It is only when a Boeing aircraft is stationed in Jammu that the problem of Jammu and Kashmir can be solved.

My last point is with regard to the amenities of the Srinagar Airport. The winter season has started. The other day when I went there, it was raining. Madam Deputy Chairman, hundreds of people were waiting outside in rain because there was no shelter. I had even suggested to them to have shamianas or something like that so that people who cannot be allowed to go in, can take shelter under that. The Minister had assured that there would

be some construction so that the people can get some shelter. This is not being done.

Lastly, there are no trollies at the Srinagar Airport, and people have to carry their luggage or they have to engage porters who charge at least Rs. 10/- a piece. This thing should also be taken into consideration.

I again sympathise with him. But I would like his reaction tomorrow when he replies about the perspective and immediate planning, what he has done in regard to this.

THE DEPUTY CHAIRMAN. The discussion concludes, and the reply will be tomorrow.

SHRI GHULAM RASOOL MATTO: I have taken only three minutes.

## BANKING, PUBLIC FINANCIAL INSTITUTIONS AND NEGOTIABLE INSTRUMENTS LAWS (AMENDMENT) BILL, 1988—contd.

THE DEPUTY CHAIRMAN: Thank you very much, and I expect the same co-operation from you because we are taking up the Banking, Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill. Everybody has spoken. Prof. Sourendra Bhattacharjee withdrew his name on my request. I expect the same cooperation from Mr Matto. Withdrawing? Then the Minister.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Madam, I have got a word to say.

THE DEPUTY CHAIRMAN: Still you have I thought, you were with drawing.

SHRI GHULAM RASOOL MATTO: No, no. I am just speaking for two, three minutes.

THE DEPUTY CHAIRMAN: Mr. Matto, I think, today you have taken part in all the discussions.